

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 01

THURSDAY, NOVEMBER 07, 2024, AT 10:15 A.M.

HON'BLE THE ACTING CHIEF JUSTICE
AND

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

TAX AND EXCISE (APPEALS, REVISIONS AND APPLICATIONS), WRIT PETITIONS (MISC. BENCH) INCLUDING P.I.LS. AND MATTERS RELATED TO THE P.I.LS, SPECIAL APPEALS, WRIT PETITION SERVICE BENCH(INCLUDING ALL SERVICE MATTERS PERTAINING TO ALLOCATION OF CADRE), CONTEMPT APPEALS, COMPANY APPEALS, CRIMINAL CONTEMPT PETITIONS, MATTERS TO BE HEARD BY THE COMMERCIAL APPELLATE DIVISION, DIVISION BENCH CRIMINAL WRIT PETITIONS, DIVISION BENCH CRIMINAL APPEALS, CRIMINAL REVISIONS, CRIMINAL JAIL APPEALS, CRIMINAL GOVT. APPEALS, ALL HABEAS CORPUS PETITIONS, ALL APPEALS (INCLUDING UNDER THE FAMILY COURT ACTS) HEARD BY DIVISION BENCH, MATTERS IN WHICH CONSTITUTIONAL VALIDITY OF ANY ENACTMENT, ORDINANCE, RULE, BYE-LAW, REGULATION, POLICY ETC. HAVING THE FORCE OF LAW IS CHALLENGED, DEATH REFERENCE AND OTHER ASSIGNED MATTERS-ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* <u>ORDERS ON APPLICATION</u> *				
1	MCC/1/2024 FOR REVIEW APPLICATION IA/2/2024 FOR INTERVENTION APPLICATION IA/3/2024 FOR LEAVE TO FILE REVIEW APPLICATION IN WPPIL/215/2023	IN THE MATTER OF APPOINTMENT OF PRESENT AND MEMBERS IN STATE AND DISTRICT Versus SECRETARY DEPARTMENT OF FOOD AND ANOTHER	SANDEEP TIWARI (AMICUS CURIAE)	C K SHARMA DUSHYANT MAINALI C.S.C. B D PANDE NIKHIL BHATT NEERAJ TIWARI

NOTE : MCC 1/2024 IS DEFECTIVE. MENTIONED CASE.

CONNECTED WITH

1(1)	WPPIL/139/2024	VIKAS SINGH YADAV Versus STATE OF UTTARAKHAND AND OTHERS	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	C.S.C. B D PANDE PRIYANKA AGRAWAL
------	----------------	---	---	--

*** PERSONAL APPEARANCE ***

2	FA/17/2021	ADIL HUSSAIN ANSARI ALAIS ATUL SHARMA Versus URJA SHARMA	JITENDRA CHAUDHARY HIMANSHU PAL DEVENDRA SINGH	POORAN SINGH RAWAT
---	------------	---	--	-----------------------

WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

3	FA/197/2022	SAURABH LALL Versus ROMA SUMAN LALL	RAVI SEHGAL ROHIT ARORA NIMIT MATHUR	
---	-------------	---	--	--

WITH

IA/1/2022 FOR STAY APPLICATION

IA/3/2024 FOR MISCELLANEOUS APPLICATION

IA/4/2024 FOR EXEMPTION APPLICATION

CONNECTED WITH

3(1) FA/134/2022 ROMA SUMAN LAL PAWAN MISHRA
Versus
SAURABH LAL

4 AO/457/2022 SUSHMA RAJAT MITTAL
Versus
BACCHAN LAL

WITH

IA/1/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO

CONNECTED WITH

4(1) CRLR/228/2023 BACHAN LAL RAMJI RAJAT MITTAL
Versus SHRIVASTAVA G.A.
STATE OF UTTARAKHAND AND VIKRAM SINGH
OTHERS DHAPOLA

WITH

IA/1/2023 FOR STAY APPLICATION

5 FA/198/2023 DEEPAK SHARMA P C PETSHALI MONIKA PANT
Versus YOGESH
KOKILA SHARMA UPADHYAY

*** FRESH CASES FOR ADMISSION ***

6 CTR/8/2024 ARYAMAN VIKRAM BIRLA ROHIT ARORA C.S.C.
INSTITUTE OF LEARNING
Versus
THE COMMISSIONER
COMMERCIAL TAX

WITH

IA/1/2024 FOR STAY APPLICATION

7 CTR/9/2024 ARYAMAN VIKRAM BIRLA ROHIT ARORA C.S.C.
INSTITUTE OF LEARNING
Versus
THE COMMISSIONER
COMMERCIAL TAX

WITH

IA/1/2024 FOR STAY APPLICATION

8 WPPIL/169/2024 RIZWAN ANSARI ARVIND KUMAR SANJAY BHATT
Versus SHARMA C.S.C.
STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

9 WPPIL/174/2024 SUO MOTU PIL O C.S.C.
Versus ADITYA PRATAP
STATE OF UTTARAKHAND AND SINGH
OTHERS

10 FA/186/2024 MOHIT KUMAR PRABHA
Versus NAITHANI
MEENA RANI AVIDIT NOLIYAL

11	SPLA/469/2024	DIWAN SINGH BHANDARI Versus STATE OF UTTARAKHAND AND OTHERS	DEVESH UPRETI JITENDRA KUMAR	G.A.
	CONNECTED WITH			
11(1)	CRLA/665/2024	DIWAN SINGH BHANDARI Versus STATE OF UTTARAKHAND AND OTHERS	DEVESH UPRETI JITENDRA KUMAR	G.A.
12	WPMB/520/2024	MS BAJRANG BALI CONSTRUCTION Versus GOVIND BALLABH PANT UNIVERSITY AGRICULTURE AND TECHNOLOGY PANTNAGAR AND ANOTHER	MANI KUMAR	S S LINGWAL
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
	CONNECTED WITH			
12(1)	WPMB/475/2024	BAJRANG BALI CONSTRUCTION Versus GOVIND BALLABH PANT UNIVERSITY AGRICULTURE AND TECHNOLOGY PANTNAGAR AND ANOTHER	MANI KUMAR	S.S LINGWAL S.S. LINGWAL
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
13	WPMB/523/2024	MS SADBHAV NAINITAL HIGHWAY LIMITED Versus UNION OF INDIA AND OTHERS	PRADEEP KUMAR CHAUHAN	C.S.C. DEPUTY S.G.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
14	WPMB/524/2024	AD WORLD A PARTNERSHIP FIRM Versus NAGAR NIGAM DEHRADUN	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	ASHISH JOSHI
	WITH IA/1/2024 FOR STAY APPLICATION			
15	WPMB/525/2024	MS PATNI ENGINEERING AND CONSTRUCTION LIMITED Versus STATE OF UTTARAKHAND AND OTHERS	MENKA TRIPATHI	S S CHAUHAN C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
16	WPMB/526/2024	AD WORLD A PARTNERSHIP FIRM Versus NAGAR NIGAM DEHRADUN	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	ASHISH JOSHI
	WITH IA/1/2024 FOR STAY APPLICATION			
17	WPSB/691/2024	SAVITA RANI	BHAGWAT	PANKAJ MIGLANI

		Versus UTTARAKHAND PUBLIC SERVICE COMMISSION AND ANOTHER	MEHRA	C.S.C.
18	WPSB/692/2024	DEEPAK KUMAR Versus REGISTRAR COOPERATIVE SOCIETIES AND ANOTHER	MANOJ SAH B S ADHIKARI	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
19	WPSB/693/2024	DHARM PAL Versus STATE OF UTTARAKHAND AND ANOTHER	SANDEEP TIWARI MONIKA UPRETI PIYUSH TIWARI	N S PUNDIR C.S.C.
20	WPSB/694/2024	POONAM SINGH Versus STATE OF UTTARAKHAND AND OTHERS	ANURAG BISARIA R C TAMTA	DR. KARTIKEY HARI GUPTA C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
21	WPSB/695/2024	KAUSHAL KOHLI AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
	* TIME BARRED (FRESH CASES) *			
22	CRLA/666/2024	HRYADESH ALIAS GUDDU Versus STATE OF UTTARAKHAND	PANKAJ KAPIL HARSHIT SANWAL	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR BAIL APPLICATION			
	* FRESH CASES AS DEFECTIVE *			
23	WPMB/250/2023	DEEPAK KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	KURBAN ALI LUBHNA JAHAN SHUMAYLA ZAFRI	C.S.C.
	WITH IA/1/2023 FOR STAY APPLICATION			
24	WPCRL/1199/2024	SIMRAN RAWAT AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	LOCHAN SAH	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
	* JUST AFTER FRESH MATTERS *			
25	WPSB/214/2014	ABHINAV KUMAR IPS Versus	SANDEEP KOTHARI	C.S.C. DEPUTY S.G.

		UNION OF INDIA AND OTHERS	VIPUL SHARMA K P UPADHYAY	ADDL.C.S.C.(U.P.)) SANJAY BHATT
26	WPPIL/235/2023	RAJESH PANDEY Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI	ALOK MAHRA C.S.C. DEPUTY S.G. RAJESH SHARMA
	WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
27	WPSB/316/2023	KIRAN Versus STATE OF UTTARAKHAND THROUGH ITS SECRETARY AND OTHERS	BHUPENDRA SINGH BISHT SUDHA TAMTA VINAY KUMAR	YOGESH KUMAR PACHOLIA DUSHYANT MAINALI VIRENDRA SINGH RAWAT SHASHANK UPADHYAYA NEETI RANA SHAILABH PANDEY C.S.C. NIKHIL BHATT
	WITH IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/3/2023 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT IA/4/2023 FOR INTERVENTION APPLICATION IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/10/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
	CONNECTED WITH			
27(1)	WPSB/175/2023	GOPAL SINGH GAUNIYA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	SUMIT BAJAJ YOGESH KUMAR PACHOLIA SAURAV ADHIKARI VIRENDRA SINGH RAWAT NEETI RANA C.S.C. SAURABH KUMAR PANDEY
	WITH IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/3/2023 FOR IMPLEADMENT APPLICATION IA/4/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/5/2023 FOR URGENCY APPLICATION IA/6/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
	CONNECTED WITH			
27(2)	WPSB/217/2023	JEEBANAND JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY RATURI	YOGESH KUMAR PACHOLIA SAURAV ADHIKARI VIRENDRA

WITH

IA/2/2023 FOR DELAY CONDONATION APPLICATION

IA/3/2023 FOR STAY VACATION APPLICATION

IA/4/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

27(3)	WPSB/262/2023	RADHA KRISHNA Versus STATE OF UTTARAKHAND AND OTHERS	JAYVARDHAN KANDPAL SANJAY RATURI	SAURAV ADHIKARI VIRENDRA SINGH RAWAT C.S.C.
-------	---------------	---	--	---

WITH

IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

27(4)	WPSB/296/2023	ARJUN SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY RATURI	SAURAV ADHIKARI VIRENDRA SINGH RAWAT C.S.C.
-------	---------------	--	---------------	---

WITH

IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

27(5)	WPSS/651/2023	DINESH CHANDRA MATHPAL AND ANOTHER Versus STATE OF UTTARAKHAND THROUGH SECRETARY, SCHOOL EDUCATION, GOVT. OF U.K. DEHRADUN AND ANOTHER	SANJAY BHATT, , PREM PRAKASH BHATT, NIRMALA BHATT, MANOJ KUMAR	C.S.C.
-------	---------------	--	---	--------

CONNECTED WITH

27(6)	WPSS/652/2023	SATISH KUMAR AND OTHERS Versus STATE OF UTTARAKHAND THROUGH SECRETARY, SCHOOL EDUCATION, GOVT. OF U.K. DEHRADUN AND ANOTHER	SANJAY BHATT PREM PRAKASH BHATT MANOJ KUMAR NIRMALA BHATT	C.S.C.
-------	---------------	--	---	--------

CONNECTED WITH

27(7)	WPSS/653/2023	KAMAL SINGH PANWAR AND OTHERS Versus STATE OF UTTARAKHAND THROUGH SECRETARY, SCHOOL EDUCATION, GOVT. OF U.K. DEHRADUN AND ANOTHER	SANJAY BHATT PREM PRAKASH BHATT MANOJ KUMAR	C.S.C.
-------	---------------	---	--	--------

CONNECTED WITH

27(8)	WPSS/654/2023	RAJESHWAR PRASAD UNIYAL AND OTHERS	SANJAY BHATT PREM PRAKASH	C.S.C.
-------	---------------	---------------------------------------	------------------------------	--------

Versus
STATE OF UTTARAKHAND
THROUGH SECRETARY, SCHOOL
EDUCATION, GOVT. OF U.K.
DEHRADUN AND ANOTHER

BHATT
NIRMALA BHATT
MANOJ KUMAR

CONNECTED WITH

27(9) WPSS/655/2023 JUBER KHAN Versus
STATE OF UTTARAKHAND
THROUGH SECRETARY, SCHOOL
EDUCATION, GOVT. OF U.K.
DEHRADUN AND ANOTHER

SANJAY BHATT C.S.C.
NIRMALA BHATT

WITH

IA/1/2023 FOR INTERIM RELIEF APPLICATION

IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

CONNECTED WITH

27(10) WPSS/663/2023 KAVITA JOSHI Versus
STATE OF UTTARAKHAND
THROUGH SECRETARY
EDUCATION AT DEHRADUN AND
OTHERS

GANESH C.S.C.
KANDPAL
RAHUL
ADHIKARI
GAURAV
SHARMA

WITH

IA/1/2023 FOR INTERIM RELIEF APPLICATION

IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT

CONNECTED WITH

27(11) WPSS/670/2023 GAUTAM JAISWAL Versus
STATE OF UTTARAKHAND
THROUGH SECRETARY
EDUCATION GOVT. OF U.K.
DEHRADUN AND OTHERS

BILAL AHMED C.S.C.

WITH

IA/1/2023 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

27(12) WPSS/682/2023 DEVI LAL AND OTHERS Versus
STATE OF UTTARAKHAND AND
ANOTHER

ABHIJAY NEGI C.S.C.
SNIGDHA
TIWARI
KETKI
CHAUDHARY

WITH

IA/1/2023 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

27(13) WPSS/718/2023 ASHOK PUNDIR AND OTHERS Versus
STATE OF UTTARAKHAND AND
OTHERS

M C PANT C.S.C.
SAURAV
ADHIKARI,
C.G.S.C.

WITH

IA/1/2023 FOR INTERIM RELIEF APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

28 SPA/339/2024 STATE OF UTTARAKHAND AND OTHERS
Versus
VIJAY PRATAP SINGH
C.S.C. VINAY KUMAR
WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION

*** ADMISSION MATTERS (AFTER FRESH) ***

29 WPMB/341/2024 PRAVEEN KUMAR
Versus
STATE OF UTTARAKHAND AND OTHERS
PAWAS
KULSHRESTHA
SANPREET
SINGH AJMANI
ASHISH JOSHI
C.S.C.

NOTE : MENTIONED CASE.

CONNECTED WITH

29(1) WPMB/343/2024 OK HOTEL
Versus
STATE OF UTTARAKHAND AND OTHERS
S BHUPENDRA
SINGH
SANPREET
SINGH AJMANI
ASHISH JOSHI
C.S.C.

WITH

IA/2/2024 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

29(2) WPMB/345/2024 PRADEEP KUMAR DHINGRA
Versus
STATE OF UTTARAKHAND AND OTHERS
SANDEEP
TIWARI
PIYUSH TIWARI
ASHISH JOSHI
C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

29(3) WPMB/346/2024 NARENDRA CHANDRA TIWARI
Versus
STATE OF UTTARAKHAND AND OTHERS
SANDEEP
TIWARI
PIYUSH TIWARI
ASHISH JOSHI
C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

29(4) WPMB/347/2024 MULAKHRAJ ARORA
Versus
STATE OF UTTARAKHAND AND OTHERS
SANDEEP
TIWARI
PIYUSH TIWARI

CONNECTED WITH

29(5) WPMB/351/2024 VINAY KUMAR VIRMANI
Versus
STATE OF UTTARAKHAND AND OTHERS
SANDEEP
TIWARI
PIYUSH TIWARI
ASHISH JOSHI
C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

29(6) WPMB/352/2024 JITENDER PAL SINGH
Versus
SANDEEP
TIWARI
ASHISH JOSHI
C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

29(7)	WPMB/353/2024	BHOLA SHANKAR JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
-------	---------------	---	------------------------------------	------------------------

WITH

IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

29(8)	WPMB/354/2024	ANIL MUNGALI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
-------	---------------	---	------------------------------------	------------------------

WITH

IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

29(9)	WPMB/355/2024	ASHOK KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
-------	---------------	---	------------------------------------	------------------------

WITH

IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

29(10)	WPMB/356/2024	GAUTAM ARORA Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
--------	---------------	--	------------------------------------	------------------------

CONNECTED WITH

29(11)	WPMB/359/2024	MANOJ ARORA Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
--------	---------------	---	------------------------------------	------------------------

CONNECTED WITH

29(12)	WPMB/360/2024	PRAVEEN KUMAR SINGHAL Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
--------	---------------	---	------------------------------------	------------------------

CONNECTED WITH

29(13)	WPMB/372/2024	ARVIND KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
--------	---------------	--	------------------------------------	------------------------

CONNECTED WITH

29(14)	WPMB/380/2024	PANKAJ AGARWAL Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C. C.S.C.
--------	---------------	--	------------------------------------	----------------------------------

CONNECTED WITH

29(15)	WPMB/381/2024	PRANAUTI SHAH Versus STATE OF UTTARAKHAND AND OTHERS	S BHUPENDRA SINGH SANPREET SINGH AJMANI	ASHISH JOSHI C.S.C.
--------	---------------	---	--	------------------------

CONNECTED WITH

29(16)	WPMB/386/2024	ANIL KUMAR GUPTA Versus STATE OF UTTARAKHAND AND OTHERS	S BHUPENDRA SINGH SANPREET SINGH AJMANI	ASHISH JOSHI
--------	---------------	--	--	--------------

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

30	WPCRL/1206/2024	ASMA AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	MATLOOB RAWAT	RAVI BISHT G.A.
----	-----------------	--	------------------	--------------------

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** ORDERS ON APPLICATIONS (AFTER FRESH) ***

31 IA/4179/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/4180/2024 FOR SHORT TERM BAIL APPLICATION
IN

CRLA/219/2019	JAGTAAR SINGH AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND	DR. KARTIKEY HARI GUPTA ADITYA SINGH P C PETSHALI MEENAKSHI SHARMA NAVNEET KAUSHIK LALIT SHARMA GURVINDER SINGH SATISH KUMAR MITTAL VISHAL MITTAL MANI KUMAR	SIDDHARTHA SAH AAMIR MALIK A D MASSEY M.C.BHATT SURAJ PANDEY G.A.
---------------	--	--	---

32 MCC/9394/2022 FOR REVIEW APPLICATION
IA/9395/2022 FOR DELAY CONDONATION APPLICATION IN REVIEW APPLICATION
IN

WPSS/1132/2020	JITENDRA LESIYAL AND OTHERS Versus UTTARAKHAND PUBLIC SERVICE COMMISSION AND OTHERS	ABHIJAY NEGI VINAY KUMAR	ASHISH JOSHI C.S.C. B D KANDPAL
----------------	--	-----------------------------	---------------------------------------

33 IA/1/2023 FOR BAIL APPLICATION
IA/2/2023 FOR DELAY CONDONATION APPLICATION
IA/7/2024 FOR SHORT TERM BAIL APPLICATION
IN

CRLA/496/2023	DILIP RANA Versus STATE OF UTTARAKHAND	NANDAN ARYA ADITYA SINGH M.S. DHAPOLA	ADITYA PRATAP SINGH G.A.
---------------	--	---	--------------------------------

CONNECTED WITH

33(1) IA/1/2023 FOR BAIL APPLICATION

IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN

CRLA/497/2023	DHARAMJEET Versus STATE OF UTTARAKHAND	PIYUSH GARG DISHA VASHISTH MEENU SHARMA NANDAN ARYA K.R. GAZI	ADITYA PRATAP SINGH G.A.
---------------	--	--	--------------------------------

CONNECTED WITH

33(2) IA/1/2023 FOR BAIL APPLICATION
IN

CRLA/559/2023	BABLOO Versus STATE OF UTTARAKHAND	NANDAN ARYA PIYUSH GARG DISHA VASHISTH MEENU SHARMA M.S. DHAPOLA K.R. GAZI	G.A.
---------------	--	--	------

34 IA/1/2023 FOR BAIL APPLICATION
IN

CRLA/731/2023	PRAVEEN DHAMA ALIAS DUMPY DHAMA Versus STATE OF UTTARAKHAND	VIKAS ANAND L K TRIPATHI AVINASH CHANDRA	LALIT SHARMA G.A.
---------------	--	---	----------------------

CONNECTED WITH

34(1) IA/1/2023 FOR BAIL APPLICATION
IN

CRLA/809/2023	VINEET Versus STATE OF UTTARAKHAND	VIKAS ANAND PIYUSH SHRIVASTAV	LALIT SHARMA G.A.
---------------	--	-------------------------------------	----------------------

CONNECTED WITH

34(2) IA/1/2023 FOR BAIL APPLICATION
IN

CRLA/838/2023	BEERE Versus STATE OF UTTARAKHAND	ANIL KUMAR JOSHI	G.A.
---------------	---	---------------------	------

*** SERVICE MATTERS ***

35	WPSB/493/2021	VINITA Versus UTTARAKHAND PUBLIC SERVICE COMMISSION GURUKUL KANGRI HARIDWAR AND ANOTHER	ANIL KUMAR JOSHI	N S PUNDIR NAVNISH NEGI C.S.C.
----	---------------	---	---------------------	--------------------------------------

WITH

IA/2/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

36	WPSB/174/2022	TAPESH KUMAR CHAND AND	VIVEK PATHAK	ASHISH JOSHI
----	---------------	------------------------	--------------	--------------

		ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	KAUSHAL PANDEY	M.C. PANT C.S.C.
	WITH IA/1/2022 FOR STAY APPLICATION IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
37	WPSB/10/2024	RAKESH SINGH MEHAR AND ANOTHER Versus CHANCELLOR UTTARAKHAND TECHNICAL UNIVERSITY AND OTHERS	M C PANT ARUN KUMAR	HARI MOHAN BHATIA YOGESH KUMAR PACHOLIA BHUPESH KANDPAL C.S.C. VIJAY BHATT
	WITH MCC/3/2024 FOR RESTORATION APPLICATION			
38	WPSB/237/2024	NITESH KUMAR Versus UNION OF INDIA AND OTHERS	ABHIJAY NEGI SNIGDHA TIWARI	AJAY SINGH BISHT DEPUTY S.G.
	WITH MCC/2/2024 FOR TIME EXTENSION APPLICATION			
39	WPSB/298/2024	UNION OF INDIA AND OTHERS Versus H C MAINALI AND ANOTHER	RAJESH SHARMA	DUSHYANT MAINALI (FOR CAVEATOR)
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
40	WPSB/510/2024	JAGAT PAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	KUNWAR VIKRAMADITYA SHAH SURAJ PANDEY C S GAUTAM MEDHA PANDE	SANDEEP KOTHARI SHUBHANG DOBHAL C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
41	WPSB/533/2024	GAYATRI DEVI Versus UTTARAKHAND PUBLIC SERVICE COMMISSION	SANJAY BHATT PREM PRAKASH BHATT	ASHISH JOSHI
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION			
	CONNECTED WITH			
41(1)	WPSB/550/2024	ARUSHI Versus STATE OF UTTARAKHAND AND ANOTHER	ABHIJAY NEGI SNIGDHA TIWARI ABHISHEK RANA	ASHISH JOSHI C.S.C.
42	WPSB/611/2024	JITENDRA KUMAR Versus	LALIT MIGLANI AAKIB AHMED	C.S.C.

*** ORDERS ON APPLICATIONS ***

- 43 IA/4289/2024 FOR THIRD BAIL APPLICATION
IN
CRLA/349/2019 MUSSARAT AND OTHERS AND
OTHERS
Versus
STATE OF UTTARAKHAND
RAJENDRA
SINGH AZAD
MOHD
ALAUDDIN
SANJEEV SINGH
SUMIT BAJAJ
DHARMENDRA
BARTHWAL
SHASHI KANT
SHANDILYA
HIMANSHU PAL
DEVESH SAINI
SIDDHARATHA
BHATIA
PREETI SINGH
SANJEEV SINGH
MOHD AZIM
G.A.
- 44 MCC/11288/2024 FOR RESTORATION APPLICATION
IA/11289/2024 FOR DELAY CONDONATION APPLICATION
IN
FA/36/2020 MEGHMALA
Versus
JITENDRA MOHAN
RAHUL CONSUL
RAVI JOSHI
GAURAV
KANDPAL
YADVENDRA
KRISHAN
AKSHAY
PRADHAN
SHIKHAR
KACKER
B D PANDE
- 45 IA/2/2023 FOR BAIL APPLICATION
IA/3/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN
CRLA/622/2023 SONU SHARMA
Versus
STATE OF UTTARAKHAND
DIVYA JAIN
SHWETA JAIN
G.A.
- 46 IA/1/2024 FOR URGENCY APPLICATION
IA/2/2024 FOR BAIL APPLICATION
IN
CRLA/696/2023 KUNAL ALIAS BADAL
Versus
STATE OF UTTARAKHAND
HARSHPAL
SEKHON
G.A.
- 47 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/3/2024 FOR MISCELLANEOUS APPLICATION
IA/4/2024 FOR MISCELLANEOUS APPLICATION
IN
FA/11/2024 PRASHANT MAMGAI
Versus
JYOTI MAMGANI
G S NEGI
POORAN SINGH
RAWAT
- 48 IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/5/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY AFFIDAVIT

IA/6/2024 FOR URGENCY APPLICATION
IN

WPMB/263/2024	NARAYAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG	SHOBHIT SAHARIA C.S.C.
---------------	---	-------------	------------------------------

CONNECTED WITH

48(1) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IN

WPMB/262/2024	NARAYAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG	HARI OM BHAKUNI SHOBHIT SAHARIA C.S.C.
---------------	---	-------------	--

49 IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE
IA/2/2024 FOR SHORT TERM BAIL APPLICATION
IA/3/2024 FOR URGENCY APPLICATION
IN

CRLA/269/2024	ASHISH DHASMANA Versus STATE OF UTTARAKHAND	VIVEK SHUKLA BHUWNESH JOSHI	G.A.
---------------	---	-----------------------------------	------

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

50 IA/1/2021 FOR STAY APPLICATION
IA/2/2021 FOR DELAY CONDONATION APPLICATION IN TIME BARRED FA
IN

FA/62/2021	PARAMJIT SINGH Versus SONIYA	BS ADHIKARI	
------------	------------------------------------	-------------	--

51 IA/1/2023 FOR DELAY CONDONATION APPLICATION IN TIME BARRED FA
IA/2/2023 FOR STAY APPLICATION
IN

FA/31/2023	MADHU RAWAT Versus BRIJESH RAWAT	MAHAVIR KOHLI DHEERAJ JOSHI	NAVNISH NEGI
------------	--	--------------------------------	--------------

52 IA/1/2023 FOR DELAY CONDONATION APPLICATION
IA/2/2023 FOR STAY APPLICATION
IN

FA/171/2023	MOHAN WALIA Versus NIDHI WALIA	DEEP CHANDRA JOSHI PRASANNA KARNATAK	
-------------	--------------------------------------	---	--

53 IA/2/2024 FOR DELAY CONDONATION APPLICATION
IN

FA/13/2024	AASHI VERMA Versus ANKIT KUMAR GANGWAR	SANJAY KUMAR	P.C. PETSHALI
------------	--	--------------	---------------

54 SPLA/55/2024 STATE OF UTTARAKHAND
Versus
G.A.

SUNIL SINGH RANA

CONNECTED WITH

- 54(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
GA/19/2024 STATE OF UTTARAKHAND G.A.
Versus
SUNIL SINGH RANA
- 55 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
FA/88/2024 NISHA RANI KARAN ANAND
Versus
KAPIL DEV
- 56 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
FA/125/2024 BALVINDRA SINGH NEGI CHETNA
Versus BHARGAWA
SAVITRI NEGI ANJALI
BHARGAWA
- 57 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
FA/143/2024 VINOD KUMAR MILIND RAJ MUKUL DANGI
Versus KUNDAN SINGH
KAVITA S R S GILL
- 58 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
FA/161/2024 NAVEEN PATWAL BHAGWAT
Versus MEHRA
SMT. ANANDI DEVI
- 59 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
FA/192/2024 LOKESH KUMAR RAJAT MITTAL
Versus
SONI YADAV
- 60 SPLA/307/2024 STATE OF UTTARAKHAND G.A.
Versus
SANJEEV ALIAS SANJAY

CONNECTED WITH

- 60(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED
IN
GA/196/2024 STATE OF UTTARAKHAND G.A.
Versus
SANJEEV ALIAS SANJAY

*** ORDER MATTERS ***

- 61 FA/138/2017 AMRAT CHAUHAN GAURAV SINGH NIKHIL SINGHAL
Versus
SMT RUBY CHAUHAN
- 62 FA/70/2019 HEERA NEPANE MUKESH KUMAR AVIDIT NOLIYAL
Versus KAPARUWAN PRABHA
RAM PRASAD NEPANE V K KAPARUWAN NAITHANI

63	FA/119/2020	SHANTI DEVI Versus ANAND SINGH PATWAL AND ANOTHER	ANKURIT RAJ DAVID G S NEGI	PANKAJ SEMWAL R.B. KALA
	WITH IA/6438/2021 FOR MISCELLANEOUS APPLICATION			
64	FA/21/2022	NAVAL KISHORE Versus SUSHMA KISHORE	ASHISH JOSHI MAHESH C PANT	VISHWA PRAKASH BAHUGUNA
	WITH IA/2/2022 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT			
65	FA/49/2022	RAEES AHMAD Versus SHABNAM QURESHI	MOHD MATLUB	
66	FA/50/2022	RAEES AHMAD Versus SHABNAM QURESHI	MOHD MATLUB	
	WITH IA/2/2022 FOR STAY APPLICATION			
67	FA/60/2022	PRITI BISHT Versus DEEPAK KUMAR	NALIN SAUN SHASHANK SAUN	
	* <u>ADMISSION MATTERS</u> *			
68	FA/93/2018	GOVIND SINGH Versus KRISHNA DEVI	GEETA ARYA MANOJ MOHAN ARUN PRATAP SHAH	RAJENDRA ARYA
69	WPPIL/207/2018	SMT. RAJNI SHARMA Versus UNION OF INDIA AND OTHERS	VIVEK GUPTA JITENDRA CHAUDHARY	HARSHPAL SEKHON VIVEK PATHAK PIYUSH GARG PALLAVI BAHUGUNA DHARMENDRA BARTHWAL DR. KARTIKEY HARI GUPTA ADITYA KUMAR ARYA HEMANT SINGH MAHRA MUKESH KUMAR KAPARUWAN VINAY BHATT YOGESH PANT ARCHITA BADONI LALIT SHARMA (CENTRAL GOVT. S.C.) HIMANSHU PAL

DAVESH
BISHNOI
KULWANT
SINGH
RAVI SHANKER
KANDPAL
SHARAD
VISHNOI
DINESH
GAHATORI

NAVJOT SEKHON
C.S.C.
ANIL DABRAL
ASST.S.G.

WITH

CLMA/17303/2018 FOR INTERIM RELIEF APPLICATION
CLMA/1842/2019 FOR STAY VACATION APPLICATION
CLMA/4570/2019 FOR MODIFICATION APPLICATION
CLMA/9445/2019 FOR RECALL APPLICATION
CLMA/9619/2019 FOR DELAY IN RECALL APPLICATION
CLMA/10346/2019 FOR STAY APPLICATION
CLMA/10347/2019 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/18991/2021 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/18992/2021 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER
IA/18993/2021 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY REJOINDER
IA/18998/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

69(1)	WPIL/199/2019	RAJNI SHARMA Versus UNION OF INDIA AND OTHERS	JITENDRA CHAUDHARY	SARVESH AGARWAL LALIT SHARMA BHARAT TEWARI PULAK AGARWAL ADITYA SINGH P. S. BISHT C.S.C. PRANAV SINGH SIDDHARTHA SINGH DEPUTY S.G.
-------	---------------	---	-----------------------	--

WITH

CLMA/15299/2019 FOR INTERIM RELIEF APPLICATION

70	FA/217/2019	RAJIV BARTH WAL Versus PRATIBHA BARTH WAL	KHUSHBOO TIWARI SHARMA SIDDHARTH BANKOTI VIPUL SHARMA	PIYUSH GARG
71	FA/54/2021	SUNIL SINGH CHAUHAN Versus RANJEETA	LOKENDRA DOBHAL	MANISH KUMAR SINGH NIKHILESH NABIAL RAJESH SHARMA

72	FA/154/2022	VINOD KUMAR Versus SWATI	BIRENDRA SINGH ADHIKARI	NALIN SAUN
73	FA/153/2023	HIMANSHU SAINI Versus MAHIMA ALIAS SHIVANI SAINI AND ANOTHER	DEEP CHANDRA JOSHI	RAJENDRA SINGH AZAD
74	FA/30/2024	SYED SAFDAR ALI Versus SABA ZAIDI	RISHAB RANGAR	
	WITH IA/1/2024 FOR STAY APPLICATION			
75	FA/32/2024	SHANTI DEVI Versus MOHIT	M S BISHT VIJAY KHANDURI	BIRENDRA SINGH ADHIKARI
76	FA/98/2024	MANISH KUMAR MITTAL Versus DIVYA MITTAL	VIKAS SINGH YADAV KARAN SINGH DUGTAL	
	* FOR FINAL HEARING *			
77	FA/110/2011	RAVINDRA Versus SMT BABITA	PARIKSHIT SAINI PANKAJ KAUSHIK	VIVEK SHUKLA, BHUWANESH JOSHI
78	FA/125/2018	SMT. VIJAYA PANT Versus VIJAY SHANKAR MAITHANI	POORAN SINGH RAWAT	PAWAN MISHRA
79	FA/216/2019	RAJESH KUMAR Versus SANGGETA	PRADEEP KUMAR CHAUHAN	MOHD SAFDAR
80	FA/62/2022	SHUBHAM KUMAR Versus JYOTI	PIYUSH GARG	M S BIST M.K.CHAND

=====
Causelists generated for Bench ID- 1186 and causlist ID- (1001) 06/11/2024 05:45:07 pm(107)

HIGH COURT OF UTTARAKHAND AT NAINITAL

SUPPLEMENTARY CAUSE LIST I COURT NUMBER 02

THURSDAY, NOVEMBER 07, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATION, CRIMINAL REVISIONS AND CRIMINAL MISC. APPLICATIONS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
------	-------------	--------------	---------------------	---------------------

*** ORDERS ON APPLICATIONS ***

1	IA/1/2024 FOR SHORT TERM BAIL APPLICATION IN BA1/1941/2024	UMED RAM ALIAS UMESH CHANDRA Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
---	--	---	---	------

2	MCRC/1/2024 FOR CORRECTION APPLICATION IN BA1/2007/2024	MUKESH KUMAR Versus STATE OF UTTARAKHAND	PANKAJ KUMAR	G.A.
---	---	--	--------------	------

*** ORDER MATTERS ***

3	BA1/1199/2024	SANJAY KUMAR PASWAN Versus STATE OF UTTARAKHAND	VIKAS ANAND GYAN MATI KUSHWAHA	G.A.
4	BA1/1749/2024	GAJRAJ SINGH Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

IA/2/2024 FOR SHORT TERM BAIL APPLICATION

=====
Causelists generated for Bench ID- 1057 and causlist ID- (1003) 06/11/2024 05:17:39 pm(107)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER-03

THURSDAY, NOVEMBER 07, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPEALS AGAINST ORDERS, CIVIL CONTEMPT PETITIONS OF THE YEAR 2022 AND ONWARDS, FIRST APPEALS, SECOND APPEALS, CIVIL REVISIONS, MATTER RELATING TO COMMERCIAL DIVISION, RERA APPEALS, COMPANY PETITIONS, TESTAMENTARY CASES AND TRADE UNION APPEALS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	CLR/97/2012	SRI LEELADHAR PRASAD Versus SMT. A.G SANWAL AND ANOTHER	JITENDRA CHAUDHARY	SARVESH AGARWAL BHARAT TEWARI PULAK AGARWAL
2	CLR/17/2013	DHARMENDRA KUMAR Versus VIJAY SHARMA AND OTHERS	KULDEEP S RAWAL P S BISHT SIDDHARTHA SINGH	TAPAN SINGH VIVEK PATHAK NIKHIL SINGHAL ASHISH SINHA
	WITH IA/6179/2021 FOR MISCELLANEOUS APPLICATION			
3	RERA APPEAL/5/2021	O P DAHIYA Versus AIR FORCE NAVAL HOUSING BOARD AIR FORCE STATION RACE COURSE NEW DELHI	HIMANSHU PAL	ALOK MAHRA
	WITH IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/6/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT CONNECTED WITH			
3(1)	RERA APPEAL/6/2020	THE CHAIRMAN AIR FORCE NAVAL HOUSING BOARD AIR FORCE STATION RACE COURSE NEW DELHI Versus O.P. DAHIYA	ALOK MAHRA	HIMANSHU PAL
	WITH IA/17032/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
* FRESH CASES FOR ADMISSION *				
4	CLR/107/2024	JAGDISH Versus YASHPAL	NIKHIL SINGHAL D S NEGI SIDDHARTHA SINGH	
	WITH IA/1/2024 FOR STAY APPLICATION			

5	CLR/109/2024	DR D K MODI Versus MODI RUBBER LIMITED A PUBLIC LIMITED COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956	NARENDRA SINGH PANKAJ SINGH CHAUHAN	
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
6	SA/124/2024	HARMOHAN SINGH AND ANOTHER Versus DURGA SINGH AND OTHERS	VINAY BHATT MOHD SHAFY	LALIT SHARMA (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
7	SA/128/2024	BHUWAN CHANDRA BRIJWASI Versus ANAND BALLABH BRIJWASI AND ANOTHER	NARENDRA BALI RAJEEV BHATT	RAJESH JOSHI (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
8	CLCON/349/2024	RAKESH KUMAR Versus DR DHANANJAY MOHAN AND OTHERS	HEM CHANDRA JOSHI	
9	CLCON/368/2024	SURENDRA KUMAR SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	IMTIYAZ HUSSAIN ADITYA BIRLA SHIVAM SHARMA	G.A.
10	CLCON/370/2024	TRILOCHAN DWIVEDI AND ANOTHER Versus SHRI VINOD KUMAR SUMAN AND OTHERS	K K JOSHI	
11	CLCON/371/2024	SANTOH KUMAR ALIAS SANTOSH KUMAR KARNATAK AND OTHERS Versus VINOD KUMAR SUMAN AND OTHERS	K K JOSHI	
12	CLCON/372/2024	KISHOR CHANDRA JOSHI ALIAS KISHOR CHANDRA AND ANOTHER Versus VINOD KUMAR SUMAN AND OTHERS	K K JOSHI	
13	CLCON/386/2024	MS MATHURA DATT PANDEY AND SONS Versus MR RAJESH KUMAR SINGH AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	
14	AO/449/2024	MS AMAYA HILLS AND OTHERS	SIDDHARTH	

AND OTHERS
Versus
RENU SINGH AND OTHERS

SINGH NEGI
B.S. NEGI

WITH
IA/1/2024 FOR STAY APPLICATION

*** BAIL APPLICATIONS (AFTER FRESH) ***

15 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
BA2/213/2024 HANSRAM PANT RAVI JOSHI G.A.
Versus RAJENDRA
STATE OF UTTARAKHAND KOTIYAL

16 IA/1/2024 FOR INTERIM BAIL APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN
ABA/1003/2024 ANURAG SHANKHDHAR NAVNEET G.A.
Versus KAUSHIK
STATE OF UTTARAKHAND

*** OLD MATTERS ***

17 FA/34/2007 RAM SEWAK DASS AND ORS KARTIKEY HARI ARVIND VASHIST
Versus GUPTA R.P. NAUTIYAL
SANT SHRI ASHA RAMJI AND ORS S.S. CHAUDHARY

WITH
CLMA/8392/2014 FOR MISCELLANEOUS APPLICATION
CONNECTED WITH

17(1) WPMS/2417/2015 RAM SEWAK DASS CHITRARTH VIVEK PATHAK
Versus KANDPAL RAKSHIT JOSHI
STATE OF UTTARAKHAND MANEESH BISHT KARTIKEY HARI
THROUGH THE PRINCIPAL GUPTA
SECRETARY AND OTHERS C.S.C.

WITH
CLMA/3697/2016 FOR MISCELLANEOUS APPLICATION

18 SA/103/2007 BHARAT JI MAHARAJ BIRAJMAN ARVIND INDER PAL
BHARAT MANDIR RISHIKESH VASHISHTA KOHLI
PARGANA PARWA DOON, PIYUSH GARG
DISTRICT DEHRADUN AND DINESH
ANOTHER GAHATORI
Versus
PUNJAB AND SINDH KSHETRA,
RISHIKESH, DISTRICT DEHRADUN
THROUGH SH. RAGHUBIR LAL
GHAI AND OTHERS

19 CLR/23/2008 DEVKI NANDAN BHATT KIRTI SHARAN PRADEEP
Versus AGARWAL HAIIRIYA
AJAY KAPIL AND ANOTHER SUDHIDR
KUMAR, ANANT
KUMAR
AGARWAL

20 FA/74/2009 BHAGWATI PRASAD SAH RAJEEV SINGH SARVESH
Versus BISHT AGARWAL
DIGAMBER SINGH BISHT MAMTA JOSHI BHARAT TEWARI

			P. S. BISHT GAJENDRA TRIPATHI SIDDHARTHA SINGH	PULAK AGARWAL SUDHIR KUMAR
21	SA/13/2010	STATE OF UTTARAKHAND THROUGH COLLECTOR, TEHRI GARHWAL Versus SMT. JANKI DEVI AND OTHERS	S.C.	PIYUSH GARG PRAMOD BAILWAL VIJAY KHANDURI B.M. PINGAL
22	AO/426/2011	M/S TEHRI HYDRO DEVELOPMENT CORPORATION LTD Versus SRI BALBIR SINGH	SHOBHIT SAHARIA	KARAN ANAND
* ORDER MATTERS (AFTER FRESH) *				
23	SA/10/2013	VIKRAM SINGH (DECEASED) AND ANOTHER Versus ROOPRAM	TAPAN SINGH NIKHIL SINGHAL SHANKAR AGGARWAL SANJAY KUMAR TAPAN SINGH	PRADEEP KUMAR CHAUHAN P. S. BISHT KULDEEP S RAWAL SIDDHARTHA SINGH
WITH IA/15380/2021 FOR MISCELLANEOUS APPLICATION				
* ADMISSION MATTERS (AFTER FRESH) *				
24	SA/95/2024	RAJVEER SINGH Versus MAMTA CHAUHAN AND OTHERS	PANKAJ MIGLANI LALIT MIGLANI AAKIB AHMED	RAJEEV BHATT NARENDRA BALI (FOR CAVEATOR)
WITH IA/1/2024 FOR INTERLOCUTORY APPLICATION				
* ORDERS ON APPLICATIONS (AFTER FRESH) *				
25	IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION IA/3/2024 FOR URGENCY APPLICATION IN AO/243/2024	UNITED INDIA INSURANCE COMPANY LTD Versus NIRMAL PATWA AND OTHERS	AMIT KAPRI	DEVESH UPRETI AMIT CHANDRA UPADHYAY
* FOR FINAL HEARING (AFTER FRESH) *				
26	FA/38/2013	STATE OF UTTARAKHAND THROUGH COLLECTOR, UDHAM SINGH NAGAR Versus HARSHMAAN AND ANOTHER	C.S.C.	K S BORA KAUSHAL PANDEY HEMANT PANT P C PETSHALI S K CHAUDHARY SANPREET SINGH AJMANI

WITH

IA/13149/2021 FOR EXEMPTION APPLICATION

IA/13154/2021 FOR MISCELLANEOUS APPLICATION

IA/13159/2024 FOR MONEY WITHDRAWAL APPLICATION

CONNECTED WITH

26(1)	FA/36/2013	STATE OF UTTARAKHAND THROUGH COLLECTOR, UDHAM SINGH NAGAR AND OTHERS Versus PRAVEEN SINGH AND ANOTHER	INDER PAL KOHLI C.S.C.	B D PANDE
-------	------------	---	------------------------------	-----------

CONNECTED WITH

26(2)	FA/37/2013	STATE OF UTTARAKHAND THROUGH COLLECTOR, UDHAM SINGH NAGAR AND ANOTHER Versus ASHOK KUMAR ARORA AND ANOTHER	INDER PAL KOHLI C.S.C.	HARSHPAL SEKHON
-------	------------	---	------------------------------	--------------------

CONNECTED WITH

26(3)	CROSA/12/2018	HARSH MAAN AND ANOTHER Versus STATE OF UTTARAKHAND THROUGH COLLECTOR, U.S. NAGAR AND ANOTHER	HEMANT PANT P C PETSHALI	C.S.C.
-------	---------------	--	-----------------------------	--------

CONNECTED WITH

26(4)	CROSA/13/2018	STATE OF UTTARAKHAND THROUGH COLLECTOR, UDHAM SINGH NAGAR AND OTHERS Versus PRAVEEN SINGH AND ANOTHER	C.S.C.	B D PANDE
-------	---------------	---	--------	-----------

27	GA/152/2016	STATE OF UTTARAKHAND Versus KAMAL NAYAN KALRA	G.A.	M.S. BHANDARI RANGOLI PUROHIT
----	-------------	---	------	-------------------------------------

*** ORDERS ON APPLICATIONS ***

28	IA/9037/2024 FOR MISCELLANEOUS APPLICATION IN CRLA/108/2014	SANJAY SRIVASTAVA AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND	BIRENDRA SINGH ADHIKARI SHRUTI JOSHI CHETNA LATWAL	LALIT SHARMA
----	---	--	---	--------------

29	IA/13404/2021 FOR MISCELLANEOUS APPLICATION IA/13407/2024 FOR RECALL APPLICATION IA/13409/2024 FOR MISCELLANEOUS APPLICATION IN FA/124/2015	VIJAY KUSHWAHA Versus BABLI AND OTHERS	YOGESH PANT SIDDHARTHA SINGH	PRADEEP KUMAR CHAUHAN VIVEK PATHAK
----	---	--	------------------------------------	---

CONNECTED WITH

- 29(1) IA/1/2023 FOR STAY APPLICATION
IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT
IN
CLR/10/2023 VIJAY KUSHWAHA
Versus
BABLI AND OTHERS
- MUKESH KUMAR
KAPARUWAN
YOGESH PANT
ARCHITA
BADONI
ATUL CHANDRA
SAKLANI
- PRADEEP
KUMAR
CHAUHAN
- 30 MCC/314/2019 FOR REVIEW APPLICATION
CLMA/5188/2019 FOR MISCELLANEOUS APPLICATION
IN
AO/600/2015 RAJESH VERMA
Versus
ARVIND KUMAR AHERWAR AND
OTHERS
- INDU SHARMA
PRADEEP
CHAMYAL
ADITYA SINGH
PRANAV SINGH
- RAMJI
SHRIVASTAVA
- 31 IA/3585/2024 FOR MISCELLANEOUS APPLICATION WITH AFFIDAVIT OF SERVICE
IA/3586/2024 FOR MISCELLANEOUS APPLICATION
IN
AO/199/2016 MAHANT SWAMI AWASTHANAND
PURI SHISHYA LATE SWAMI
GOVINDANAND PURI
Versus
SRI PIYUSH THAKUR AND
OTHERS
- PIYUSH GARG
SANJEEV SINGH
NIKHIL SINGHAL
- 32 IA/15030/2022 FOR MISCELLANEOUS APPLICATION
IA/15032/2022 FOR MISCELLANEOUS APPLICATION
IA/15042/2023 FOR MISCELLANEOUS APPLICATION
IA/15044/2024 FOR SUBSTITUTION APPLICATION
IA/15045/2024 FOR DELAY CONDONATION APPLICATION
IA/15046/2024 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/15048/2024 FOR MISCELLANEOUS APPLICATION
IA/15049/2024 FOR URGENCY APPLICATION
IN
FA/87/2018 RAKESH SAKSERIA
Versus
SMT. KUMUD AND OTHERS
- SIDDHARTHA
SAH
NIKHIL SINGHAL
ANANT KUMAR
AGARWAL
PRIYANKA TYAGI
B.S. KATHAYAT
ANANYA
THAPALIYAL
YOGESH
SHARMA
SUDHIR KUMAR
- HARI MOHAN
BHATIA
PIYUSH GARG
P. S. BISHT
SANJEEV
AGARWAL
SIDDHARTHA
SINGH

CONNECTED WITH

- 32(1) IA/15031/2022 FOR MISCELLANEOUS APPLICATION

IA/15040/2023 FOR MISCELLANEOUS APPLICATION
IA/15042/2024 FOR DELAY CONDONATION APPLICATION
IA/15043/2024 FOR SUBSTITUTION APPLICATION
IA/15044/2024 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/15045/2024 FOR AMENDMENT
IA/15046/2024 FOR MISCELLANEOUS APPLICATION
IA/15047/2024 FOR URGENCY APPLICATION
IN

FA/88/2018	RAKESH SAKSERIA Versus SMT. KUMUD AND OTHERS	SIDDHARTHA SAH NIKHIL SINGHAL ANANT KUMAR AGARWAL PRIYANKA TYAGI B.S. KATHAYAT YOGESH K SHARMA SUDHIR KUMAR	HARI MOHAN BHATIA PIYUSH GARG P. S. BISHT SANJEEV AGARWAL SIDDHARTHA SINGH
------------	--	--	---

33 IA/7709/2022 FOR SUBSTITUTION APPLICATION
IA/7710/2022 FOR DELAY IN SUBSTITUTION
IN

FA/96/2018	PRAVEEN KUMAR MAITHANI AND OTHERS Versus PRABHAT KIRAN MAITHANI AND OTHERS	MAHAVIR SINGH TYAGI SUNIL CHANDRA D C S RAWAT RAJENDRA TAMTA	P. S. BISHT SIDDHARTHA SINGH
------------	--	---	------------------------------------

34 IA/7474/2024 FOR URGENCY APPLICATION
IN

AO/5/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus HARJEET SINGH AND OTHERS	ADITYA KUMAR ARYA	SIDDHARTHA SAH
-----------	---	----------------------	-------------------

35 IA/1/2021 FOR EXEMPTION APPLICATION
IA/3/2021 FOR STAY VACATION APPLICATION
IA/4/2024 FOR MISCELLANEOUS APPLICATION
IN

RERA APPEAL/6/2021	RESIZONE BUILDWILL PVT. LTD. Versus SANDEEP GUSAIN	BHUPESH KANDPAL	ALOK MAHRA (FOR CAVEATOR)
-----------------------	--	--------------------	------------------------------

36 IA/1/2021 FOR INTERIM RELIEF APPLICATION
IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

SA/71/2021	SHEKHAR SINGH Versus THAKUR SINGH AND OTHERS	C K SHARMA	VEER KUNWAR SINGH C.S.C.
------------	--	------------	--------------------------------

37 IA/1/2023 FOR STAY APPLICATION
IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/3/2024 FOR SUBSTITUTION APPLICATION
IN

SA/26/2023	ASHOK KUMAR Versus YOGESH KUMAR DEVAL AND	NEERAJ GARG PANKAJ KUMAR YASHPAL SINGH	ASHISH JOSHI
------------	---	--	--------------

NARENDRA AND OTHERS

50	IA/1/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CLR IA/2/2022 FOR STAY APPLICATION IN CLR/56/2022	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus MOHIT AGGARWAL AND OTHERS	KANTI RAM I P KOHLI	HARI MOHAN BHATIA ALTAF HUSSAIN
51	IA/1/2022 FOR STAY APPLICATION IA/2/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED SA IA/3/2022 FOR EXEMPTION APPLICATION IN SA/146/2022	RAJENDRA PRASAD NAITHANI Versus VIKRAM SINGH AND ANOTHER	SANDEEP ADHIKARI	JAY VARDHAN KANDPAL
52	IA/1/2022 FOR STAY APPLICATION IA/2/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN AO/315/2022	THE UNITED INDIA INSURANCE COMPANY LTD. Versus BABLI DEVI AND OTHERS	D C S RAWAT	RAMJI SHRIVASTAVA SHANKAR AGGARWAL VIKRAM SINGH DHAPOLA G S NEGI
	CONNECTED WITH			
52(1)	AO/171/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SUMAN DEVI AND OTHERS	D C S RAWAT	SUSHIL VASHISTHA
53	IA/1/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO IN AO/472/2022	BHAGWANA Versus SHREERAM GENERAL INSURANCE COMPANY LTD. AND OTHERS	BHARAT SINGH	PRABHAT PANDE
54	IA/1/2023 FOR STAY APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IA/3/2023 FOR MISCELLANEOUS APPLICATION IN SA/6/2023	MOHIT KUMAR AND OTHERS Versus SMT. USHA DEVI (SINCE DECEASED) AND OTHERS	RAMJI SHRIVASTAVA SHANKAR AGGARWAL	NEERAJ GARG
55	IA/1/2023 FOR DELAY CONDONATION APPLICATION IA/2/2023 FOR STAY APPLICATION IN FA/177/2023	MOHD RIZWAN Versus	KURBAN ALI DEEP PRAKASH	

NOTE : CASE IS DEFECTIVE.

- 56 IA/1/2023 FOR DELAY CONDONATION APPLICATION
IA/4/2024 FOR MISCELLANEOUS APPLICATION
IN
AO/350/2023 BRANCH MANAGER UNITED INDIA INSURANCE CO LTD
Versus
SUPARU LAL NARESH PANT
- 57 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IN
AO/174/2024 TATA AIG G.I.C. LTD
Versus
SMT. MANJU OLI AND OTHERS H.C. PANDE ABHISHEK VERMA
- 58 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IN
AO/180/2024 UNITED INDIA INSURANCE COMPANY LTD.
Versus
SMT. CHANDANA PANDEY AND OTHERS AMIT KAPRI
- 59 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IN
AO/185/2024 UNITED INDIA INSURANCE CO LTD
Versus
MOHAMMAD SABIR HUSSAIN AND OTHERS NARESH PANT
- 60 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
AO/352/2024 ANITA DEVI AND OTHERS
Versus
JITENDRA SINGH AND ANOTHER PRADEEP CHAMYAL
- * ORDER ON APPLICATIONS (AS DEFECTIVE) ***
- 61 MCC/8124/2024 FOR RESTORATION APPLICATION
IA/8125/2024 FOR DELAY CONDONATION APPLICATION
IN
SA/41/2010 SURESH SINGH AND ANOTHER
Versus
GANGA SINGH AND OTHERS B D KANDPAL DEVANG
B D KANDPAL DOBHAL
YOGESH LOKENDRA
PAACHOLIA DOBHAL
JAGDISH SINGH
BISHT

*** ORDER MATTERS ***

62	AO/354/2014	MEHANDI HASAN Versus KHALID AND OTHERS	ABHISHEK VERMA	SIDDHARTHA BISHT SHARIQ KHURSHID
63	FA/134/2015	GOPAL BHARAMCHARI DISCIPL SWAMI JOYTIRMAYANAND Versus SATYA SANATAN TRUST SADANAND ASHRAM AND OTHERS	PRADEEP KUMAR CHAUHAN P.S.BISHT SIDDHARTHA SINGH	VIVEK PATHAK DR. KARTIKEY HARI GUPTA ASHISH SINHA
	WITH CLMA/14374/2015 FOR STAY APPLICATION			
	CONNECTED WITH			
63(1)	FA/135/2015	GOPAL BHARAMCHARI DISCIPL SWAMI JOYTIRMAYANAND Versus SATYA SANATAN TRUST SADANAND ASHRAM AND OTHERS	PRADEEP KUMAR CHAUHAN P,S.BISHT PRA SIDDHARTHA SINGH	VIVEK PATHAK DR. KARTIKEY HARI GUPTA ASHISH SINHA
	WITH CLMA/14375/2015 FOR STAY APPLICATION			
64	FA/182/2018	MAJOR SINGH Versus SWARN SINGH AND OTHERS	P C MAULEKHI KARTIKEY MAULEKHI	HARSHPAL SEKHON
65	AO/29/2019	SHAKUNTALA RAWAT Versus LELAWATI RAWAT	R V S KHOKHER ANCHIT KHOKHER	I P GAIROLA
	WITH CLMA/852/2019 FOR STAY APPLICATION			
66	AO/267/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus SH. BANSI LAL RANA AND OTHERS	ADITYA KUMAR ARYA	NARESH PANT SANDEEP KOTHARI RAMESH CHANDRA JOSHI
	CONNECTED WITH			
66(1)	AO/269/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus SH. BANSI LAL RANA AND OTHERS	ADITYA KUMAR ARYA	NARESH PANT RAMESH CHANDRA JOSHI
67	CLR/100/2021	D T C INDIA LIMITED VILLAGE HARBANSHWALA PARGANA KENDRIYADOON DISTRICT DEHRADUN Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG	C.S.C.
	WITH IA/1/2021 FOR STAY APPLICATION			

68	AO/286/2021	HARMANJEET KAUR AND OTHERS Versus BHUPENDRA SINGH AND ANOTHER	RAKSHIT JOSHI ATRIE ADHIKARI	H C PANDE
69	SA/1/2022	SARVADAMAN TRIPATHI Versus PRATIMA PANDEY	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI SIDDHARTH BANKOTI VIPUL SHARMA	PRASHANT KHANNA
70	AO/43/2022	JOGINDER SINGH AND ANOTHER Versus ANIL KUMAR AND ANOTHER	SIDDHARTHA SAH	PIYUSH GARG (FOR CAVEATOR)
71	CLR/62/2022	DR PAUL DROUIN QUANTUM UNIVERSITY Versus L M D EDUCATIONAL AND RESEARCH FOUNDATION AND ANOTHER	VERONICA MOHAN MENKA TRIPATHI	NEERAJ GARG PANKAJ KUMAR YASPAL SINGH
72	SA/100/2023	IMDAD ALI AND ANOTHER Versus ABDUL AND OTHERS	NEERAJ GARG YASHPAL SINGH RAJENDRA SINGH	DISHA VASHISTH VIVEK PATHAK (FOR CAVEATOR)
73	AO/148/2023	RANI BEGUM Versus PARVEEN JAHAN AND OTHERS	DHARMENDRA BARTHWAL	GANESH KANDPAL DEPUTY S.G. RAJESH SHARMA RAJESH CHANDRA KANDPAL GULSHAN PANDEY
		WITH IA/1/2024 FOR STAY APPLICATION		
74	AO/315/2023	NATIONAL INSURANCE COMPANY LIMITED Versus REKHA DEVI AND OTHERS	DEEPAK RAWAT	D C S RAWAT
75	SA/14/2024	MEERA CHAUHAN Versus RAKESH CHAUHAN	B S NEGI	NIRANJAN BHATT
76	AO/188/2024	NATIONAL INSURANCE COMPANY LIMITED Versus MOHD YAMEEN AND OTHERS	LALIT BELWAL	
77	AO/379/2024	ORIENTAL INSURANCE COMPANY LTD Versus DINESH KUMAR AND OTHERS	VINAY BHATT MOHD SHAFY	
		WITH		

*** ADMISSION MATTERS ***

78	AO/425/2019	SMT. RAJ KUMARI AND OTHERS Versus IMRAN PARVEZ AND OTHERS	MEHBOOB RAHI ABHISHEK VERMA	RAVI BISHT PRABHAT PANDE
79	SA/81/2021	SACHIN KUMAR AND ANOTHER Versus RISHI KUMAR AND OTHERS	P S BISHT SIDDHARTHA SINGH	ANKUR SHARMA
	WITH IA/1/2021 FOR STAY APPLICATION			
80	CLCON/140/2022	GANESH PRASAD Versus MASOOM ALI SARWAR AND ANOTHER	HARENDRA BELWAL	ASHISH JOSHI
	WITH IA/1/2022 FOR TAKING SHORT COUNTER AFFIDAVIT ON RECORD			
81	AO/347/2022	G S BHANDARI AND COMPANY UJALA NAGAR BAREILLY ROAD HALDWANI Versus REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION AND OTHERS	RAVEENDRA SINGH BISHT PRASANNA KARNATAK GIRVEER CHANDRA	C K SHARMA
	WITH IA/1/2022 FOR STAY APPLICATION			
82	CLR/73/2023	PRAVEEN KHERA Versus UNION OF INDIA AND ANOTHER	B P S RAUTELA SANPREET SINGH AJMANI	V K KAPARUWAN DEPUTY S.G.
	WITH IA/1/2023 FOR STAY APPLICATION			
83	SA/166/2023	SATISH KUMAR AND ANOTHER Versus ZILEDAR DAM PROJECT CONSTRUCTION DIVISION AND OTHERS	B D KANDPAL, DINESH GAHATORI	C.S.C.
	WITH IA/1/2023 FOR STAY APPLICATION			
84	CLR/9/2024	FARAH NAAZ AND OTHERS Versus BUSHRA	VINAY BHATT MOHD SHAFY SHRAVAN PANDEY	PRATEEK DALAKOTI PRADEEP HAIRIYA (FOR CAVEATOR)
85	CLR/88/2024	TANI SANDHU BHARGAVA Versus KARAN DEOL AND ANOTHER	PULAK RAJ MULLICK SAHIL MULLICK	
	WITH IA/1/2024 FOR STAY APPLICATION			
86	AO/121/2024	ADYANT RAJ KRISHNA MINOR Versus MEENAKSHI JAISIYA AND	LATA NEGI NEETU SINGH	NAGESH AGGARWAL

ANOTHER

WITH

IA/1/2024 FOR STAY APPLICATION

87	CLCON/291/2024	SHIVALIK COLLEGE OF ENGINEERING SINHIWALA Versus DR ONKAR SINGH AND ANOTHER	SIDDHARTHA SAH	YOGESH KUMAR PACHOLIA SHAILENDRA NAURIYAL RIYAL
88	CLCON/294/2024	RAJESH KUMAR Versus V SATISH KUMAR CHAIRMAN INDIAN OIL CORPORATION LTD. AND OTHERS	BHAVYA SHARMA ABHILASHA BELWAL LALIT BELWAL ASHISH BELWAL	INDER PAL KOHLI KANTI RAM

*** FOR FINAL HEARING ***

89	AO/11/2012	NATIONAL INSURANCE COMPANY LIMITED Versus RAGHUVVEER SINGH GARIYA AND OTHERS	PRABHAT PANDE I P KOHLI	PURAN SINGH BISHT
90	SA/2/2013	VIDHYA DEVI Versus JAGDISH SINGH ADHIKARI AND OTHERS	P C BISHT ARUN PRATAP SHAH MANOJ MOHAN	G C KANDPAL MAHESH CHANDRA PANT

WITH

IA/165/2023 FOR MISCELLANEOUS APPLICATION

91	SA/60/2013	STATE OF UTTARAKHAND THROUGH COLLECTOR, UDHAM SINGH NAGAR Versus RUDARPUR CLUB, RUDARPUR, THROUGH ITS SECRETARY SMT. NASREEN SANGA AND ANOTHER	INDER PAL KOHLI C.S.C	VIKAS ANAND SANDEEP KOTHARI BINDESH KUMAR GUPTA CHARAN JEET KAUR
----	------------	--	-----------------------------	--

CONNECTED WITH

91(1)	SA/61/2013	RUDRAPUR CLUB THROUGH ITS SECRETARY, KISAN GOPAL BATRA Versus STATE OF UTTARAKHAND THROUGH DISTRICT MAGISTRATE, RUDRAPUR, DISTRICT UDHAM SINGH NAGAR AND ANOTHER		SANDEEP KOTHARI C.S.C. CHARAN JEET KAUR
-------	------------	---	--	---

WITH

CLMA/4669/2013 FOR INTERIM RELIEF APPLICATION

IA/4670/2022 FOR INTERVENTION APPLICATION

CONNECTED WITH

91(2)	SA/79/2013	KUMAON MANDAL VIKAS NIGAM, THROUGH ITS MANAGING DIRECTOR, OAK PARK HOUSE, MALLITAL, NAINITAL Versus	SANDEEP KOTHARI	BINDESH GUPTA C.S.C.
-------	------------	---	--------------------	-------------------------

RUDRAPUR CLUB THROUGH ITS
SECRETARY, KISAN GOPAL BATRA
AND ANOTHER

92	SA/75/2013	JAGDEEP KUMAR AGARWAL AND OTHERS Versus SMT. ASHA NEGI AND OTHERS	PALLAVI BAHUGUNA KARTIKEY HARI GUPTA	ADITYA KUMAR ARYA
93	CLR/141/2016	JOGENDRA ARORA Versus ANAND SINGH MAHARA	DEVANG DOBHAL PRINCE CHAUHAN	NANDAN ARYA TUSHAR UPADHYAYA M S DHAPOLA SIDDHARTH BHATIYA TUSHAR UPADHYAYA
94	CLCON/609/2017	MANMOHAN SINGH BIGHANA AND OTHERS Versus MRS. BHUPENDER KAUR AND ANOTHER	HEMANT PANT XITIJ KAUSHIK PANKAJ CHATURVEDI	C.S.C.
CONNECTED WITH				
94(1)	CLCON/567/2017	MANDEEP KUMAR TAMTA Versus BHUPENDRA KAUR AULAKH AND ANOTHER	NIRANJAN BHATT VINAY KUMAR	C.S.C.
CONNECTED WITH				
94(2)	CLCON/568/2017	RAJVEER SINGH AND OTHERS Versus BHUPENDRA KAUR AULAKH AND ANOTHER	NIRANJAN BHATT VINAY KUMAR	C.S.C.
CONNECTED WITH				
94(3)	CLCON/607/2017	MANOJ KUMAR AND OTHERS Versus BHUPENDER KAUR AND ANOTHER	HEMANT PANT XITIJ KAUSHIK PANKAJ CHATURVEDI NEETI RANA MOHIT MARTOLIA	C.S.C.
WITH IA/11422/2022 FOR IMPLEADMENT APPLICATION IA/11423/2023 FOR URGENCY APPLICATION				
CONNECTED WITH				
94(4)	CLCON/738/2018	PRAVEEN KUMAR NAUTIYAL AND OTHERS Versus BHUPENDER KAUR AULAKH AND ANOTHER	XITIJ KAUSHIK HEMANT PANT	C.S.C.
WITH IA/11424/2023 FOR URGENCY APPLICATION				
95	SA/158/2019	ASHOK KUMAR	RAMJI	G D JOSHI

		Versus CHAMAN DEI AND OTHERS	SHRIVASTAVA SAGAR KOTHARI	
96	CRLR/705/2019	MAMTA KHANNA Versus CENTRAL BUREAU OF INVESTIGATION	ADITYA SINGH PRANAV SINGH	SANDEEP TANDON MONIKA PANT XITIJ KAUSHIK PIYUSH GARG
	WITH CRMA/3796/2019 FOR STAY APPLICATION			
97	CLR/45/2020	SMT. NEERAJ BALA Versus SMT. ANITA DHARIA	KANTI RAM S K MANDAL I P KOHLI	PANKAJ MIGLANI LALIT MIGLANI AAKIB AHMED
	WITH IA/2692/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
98	CLR/54/2020	SALMA PARVEEN Versus UTTARAKHAND WAQF BOARD AND OTHERS	LALIT BELWAL ABHILASHA BELWAL	NISHAT INTEZAR RAVI BISHT AHARAR BEG MUKHTAR AHMAD AZMI
	CONNECTED WITH			
98(1)	CLR/55/2020	HAJI MOHD. RASHID AND ANOTHER Versus UTTARAKHAND WAQF BOARD AND OTHERS	LALIT BELWAL ABHILASHA BELWAL	NISHAT INTEZAR RAVI BISHT AHARAR BEG MUKHTAR AHMAD AZMI
99	SA/61/2022	PARDYUMAN AGRAWAL (DECEASED) AND OTHERS Versus DEVENDRA KUMAR VERMA	PIYUSH GARG	P. S. BISHT KSHITIJ SAH SIDDHARTHA SINGH
	CONNECTED WITH			
99(1)	SA/62/2022	PARDYUMAN AGRAWAL (DECEASED) AND OTHERS Versus DEVENDRA KUMAR VERMA	PIYUSH GARG	P. S. BISHT KSHITIJ SAH SIDDHARTHA SINGH
100	AO/381/2022	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION Versus SALMAN AND ANOTHER	MONIKA PANT	HARI MOHAN BHATIA ALTAF HUSSAIN
101	C482/498/2023	MANJU BHARTI Versus STATE OF UTTARAKHAND THROUGH THE SECRETARY HOME AFFAIRS GOVERNMENT OF U.K. DEHRADUN AND ANOTHER	AMAR MURTI SHUKLA ANAND SINGH	G.A.

=====
Causelists generated for Bench ID- 1066 and causlist ID- (1001) 06/11/2024 05:40:33 pm(86)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 04

THURSDAY, NOVEMBER 07, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAKESH THAPLIYAL
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITIONS SERVICE SINGLE AND SINGLE BENCH CRIMINAL APPEALS, JAIL APPEALS AND GOVERNMENT APPEALS-
ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	CRLA/658/2024	RAJEEV KUMAR Versus MADHURI GEHLOT AND ANOTHER	SIDDHARTHA SAH	G.A.
WITH IA/1/2024 FOR STAY APPLICATION				
* PERSONAL APPEARANCE *				
2	WPSS/1544/2023	RAKESH CHANDRA Versus STATE OF UTTARAKHAND AND OTHERS	SHIVANAND BHATT	ASHISH JOSHI PANKAJ MIGLANI C K SHARMA C.S.C.
WITH IA/1/2024 FOR INTERIM ORDER VACATION APPLICATION				
3	WPCRL/567/2024	BANMEET SINGH Versus DIRECTORATE OF ENFORCEMENT (ED)	ADITYA SINGH MAHENDRA SINGH RAWAT ASHOK K SINGH	LALIT SHARMA ZOHEB HOSSAIN SHALINI KUMARI DEPUTY S.G. ATUL BAHUGUNA
WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IA/6/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/8/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT				
NOTE : PART HEARD.				
CONNECTED WITH				
3(1)	WPCRL/585/2024	AMARPREET KAUR CHAWLA Versus DIRECTORATE OF ENFORCEMENT (ED)	MAHENDRA SINGH RAWAT ASHOK K SINGH	LALIT SHARMA ATUL BAHUGUNA ZOHEB HOSSAIN SHALINI KUMARI DEPUTY S.G.

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT

*** FRESH CASES FOR ADMISSION ***

4 CRLA/654/2024 DEVENDRA SINGH SHRUTI JOSHI G.A.
Versus
STATE OF UTTARAKHAND

5 CRLA/667/2024 RAJU HARSHPAL G.A.
Versus
SEKHON
STATE OF UTTARAKHAND

WITH
IA/1/2024 FOR BAIL APPLICATION

6 WPSS/1747/2024 SURENDRA KUMAR PRABHAKAR MANOJ SAH C.S.C.
Versus
SANTOSH
REGISTRAR COOPERATIVE KUMAR SAH
SOCIETIES AND ANOTHER SEEMA SAH

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

7 WPSS/2037/2024 ARSHAD RASHEED G D JOSHI LALIT SAMANT
Versus
UTTARAKHAND TRANSPORT
CORPORATION AND OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION

8 WPSS/2043/2024 SAFDAR RAZA G D JOSHI LALIT SAMANT
Versus
UTTARAKHAND TRANSPORT
CORPORATION THROUGH ITS
M.D. AND OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION

9 WPSS/2073/2024 SURENDRA SINGH AND OTHERS HEMANT SINGH PANKAJ MIGLANI
AND OTHERS MAHRA C.S.C.
Versus
KETAN JOSHI
STATE OF UTTARAKHAND AND
OTHERS

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

10 WPSS/2084/2024 KRIPAL SINGH AND OTHERS AND KAUSHAL SAH PANKAJ MIGLANI
OTHERS JAGATI C.S.C.
Versus
YOGESH
STATE OF UTTARAKHAND AND UPADHYAY
ANOTHER

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

11 WPSS/2090/2024 SHAILENDRA PRASAD NAUTIYAL NIRANJAN RAMJI
AND OTHERS AND OTHERS BHATT SHRIVASTAVA
Versus VINAY KUMAR C.S.C.
STATE OF UTTARAKHAND AND BHAGWAT

	OTHERS		MEHRA (FOR CAVEATOR)
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
12	WPSS/2091/2024 ANUJ KUMAR PUNDIR AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT	RAMJI SHRIVASTAVA C.S.C. BHAGWAT MEHRA (FOR CAVEATOR)
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
13	WPSS/2092/2024 SACHIN DHIMAN AND ANOTHER Versus DISTRICT JUDGE APPOINTING AUTHORITY	DEVIKA TIWARI	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
14	WPSS/2093/2024 VIKAS KUKRETI Versus STATE OF UTTARAKHAND AND ANOTHER	RAKSHIT JOSHI	PANKAJ MIGLANI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
15	WPSS/2094/2024 MEENA Versus STATE OF UTTARAKHAND AND ANOTHER	N K PAPNOI	SANDEEP KOTHARI C.S.C.
16	WPSS/2096/2024 DEEPANSHU TOLIA Versus STATE OF UTTARAKHAND AND OTHERS	PRIYANKA AGRAWAL	PANKAJ MIGLANI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
17	WPSS/2099/2024 BACHI SINGH DASILA AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	S K MANDAL	PANKAJ CHATURVEDI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
18	WPSS/2101/2024 GOVIND SINGH Versus STATE OF UTTARAKHAND AND OTHERS	TRIBHUWAN CHANDRA PANDEY A K TRIPATHI	C.S.C.
	* AFTER FRESH MATTERS *		
19	WPSS/2292/2018 VINAY KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SWATI VERMA SUBHASH UPADHYAY	RAJENDRA SINGH AZAD NEETU SINGH TAPAN SINGH SHASHANK

UPADHYAYA
KANTI RAM
SHARMA, P.C.
PETSHALI
SHAIENDRA
NAURIYAL
KISHORE
KUMAR
RAJENDRA
SINGH AZAD
TAPAN SINGH
RAJENDRA
SINGH NEGI
KANTIRAM
SHARMA, P.C.
PETSHALI
RAJESH PANDEY
TAPAN SINGH
V.K. KAPARWAN,
SANGEETA
BHARDWAJ
C.S.C.
DEEP PRAKASH
BHATT
NEETU SINGH
YOGESH
PACHOLIA

WITH
IA/12724/2019 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

19(1)	WPSS/172/2019	LAXMAN SINGH SAMANT AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	ABHISHEK DUTT SURESH CHANDRA BHATT	YOGESH KUMAR PACHOLIA C.S.C. SHASHANK UPADHYAYA
-------	---------------	--	---	---

*** ORDERS ON APPLICATIONS ***

20 IA/10/2024 FOR SECOND BAIL APPLICATION
IN

CRLA/317/2021	SONU KUMAR Versus STATE OF UTTARAKHAND	DIVYA JAIN KAVYA SHANDILYA NAINA MITTAL SHWETA JAIN	G.A.
---------------	--	---	------

CONNECTED WITH

20(1)	CRLA/372/2021	VIPIN KUMAR AND ANOTHER AND ANOTHER Versus STATE OF UTTARAKHAND	DIVYA JAIN VAIBHAV SINGH CHAUHAN SADAF GAUR PRTIMA SHAIL NAINA MITTAL RAJENDRA ARYA (LEGAL AID) SHWETA JAIN	G.A.
-------	---------------	--	---	------

21	IA/1/2022 FOR BAIL AND SUSPENSION OF SENTENCE IA/2/2022 FOR EXEMPTION APPLICATION IN CRJA/52/2022	DHEERAJ SINGH KUSHWAHA Versus STATE OF UTTARAKHAND	MS. AKLEEMA PARVEEN (AMICUS CURIAE)	G.A.
22	IA/1/2022 FOR BAIL APPLICATION IN CRJA/58/2022	ROHIT Versus STATE OF UTTARAKHAND	NEELIMA MISHRA JOSHI (LEGAL AID)	G.A.
23	IA/1/2023 FOR BAIL APPLICATION IA/2/2023 FOR EXEMPTION APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IA/4/2024 FOR EXEMPTION APPLICATION IN CRJA/5/2023	PANKAJ KUMAR (IN JAIL) Versus STATE OF UTTARAKHAND	RAVISHANKAR KANDPAL (LEGAL AID)	G.A.
24	IA/1/2023 FOR BAIL APPLICATION IA/2/2023 FOR EXEMPTION APPLICATION IA/3/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN CRLA/658/2023	SHAMIM Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
	CONNECTED WITH			
24(1)	CRLA/641/2023	NADEEM Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
	CONNECTED WITH			
24(2)	IA/1/2023 FOR BAIL APPLICATION IN CRLA/657/2023	SHAMIM Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
	CONNECTED WITH			
24(3)	CRLA/660/2023	IRSHAD ALIAS POLLA Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
	CONNECTED WITH			
24(4)	CRLA/697/2023	IRSHAD ALIAS POLLA Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
25	IA/1/2023 FOR BAIL APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN CRLA/717/2023	MOHAMMAD ABDULLAH Versus	SAURAV ADHIKARI	G.A.

STATE OF UTTARAKHAND

26	IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN CRLA/5/2024	MEHAR SINGH AND ANOTHER Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
27	IA/2/2024 FOR BAIL APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN CRLA/203/2024	AMAN BHANDARI Versus STATE OF UTTARAKHAND	SHEETAL SELWAL (LEGAL AID	G.A.
28	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IA/2/2024 FOR EXEMPTION APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN CRLA/407/2024	SAURABH AND ANOTHER Versus STATE OF UTTARAKHAND	HIMANSHU ASWAL VIKRAM CHAUDHARY NAZIM HUSAIN QURESHI	G.A.
29	IA/1/2024 FOR BAIL APPLICATION IN CRLA/612/2024	SHYAM BABU Versus STATE OF UTTARAKHAND	TARUN PRAKASH SINGH TAKULI OM PRAKASH SINGH USHA KHETWAL JAYANT SAH	G.A.
30	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IA/2/2024 FOR EXEMPTION APPLICATION IN CRLA/653/2024	RAJ KUMAR Versus STATE OF UTTARAKHAND	SHUBHR RASTOGI	G.A.
* BAIL ORDER MATTERS (AFTER FRESH) *				
31	BA1/2079/2022	SAURAV KUMAR ALIAS SAURABH KAPOOR Versus STATE OF UTTARAKHAND	LALIT SHARMA VIVEK PATHAK ADITYA SINGH AJAY JOSHI	HARI MOHAN BHATIA G.A.
32	BA1/1125/2023	ARSHAD Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	BHUWAN BHATT G.A.
CONNECTED WITH				
32(1)	BA1/994/2023	RAIS KHAN Versus STATE OF UTTARAKHAND	PAWAN MISHRA	BHUWAN BHATT G.A.

	CONNECTED WITH			
32(2)	BA1/1183/2023	SAHRUKH Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	BHUWAN BHATT G.A.
	CONNECTED WITH			
32(3)	BA1/1213/2023	RAVI KUMAR Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.
33	BA2/99/2024	RAHUL KUMAR Versus STATE OF UTTARAKHAND	SANJEEV KUMAR B N MOLAKHI	G.A.
	WITH IA/1/2024 FOR URGENCY APPLICATION			
	CONNECTED WITH			
33(1)	BA2/101/2024	SUMIT KUMAR Versus STATE OF UTTARAKHAND	MUKESH RAWAT	G.A.
	CONNECTED WITH			
33(2)	BA2/102/2024	KAPIL KUMAR Versus STATE OF UTTARAKHAND	MUKESH RAWAT	G.A.
	CONNECTED WITH			
33(3)	BA2/103/2024	HIMANSHU Versus STATE OF UTTARAKHAND	MUKESH RAWAT	G.A.
34	BA2/124/2024	VISHAL KUMAR Versus STATE OF UTTARAKHAND	HRISHEK LAKHERA PRINCE CHAUHAN	G.A.
	WITH IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IA/3/2024 FOR URGENCY APPLICATION			
35	BA1/719/2024	RAJPAL WALIA Versus STATE OF UTTARAKHAND	ADITYA SINGH	ATUL BAHUGUNA, SHALINI KUMARI G.A.
	WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COMPLIANCE AFFIDAVIT IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT NOTE : CONNECTED BA1/2140/2023 IS DECIDED.			
	CONNECTED WITH			
35(1)	BA1/2140/2023	MRS. SHAIKALI WALIA ALIAS SHAIKALI KARANWAL Versus DIRECTORATE OF ENFORCEMENT (P.M.L.A)	RAMJI SHRIVASTAVA P C PETSHALI	ATUL BAHUGUNA DEPUTY S.G.
36	ABA/1059/2024	MOHD WAKEEL	PANKAJ KUMAR	G.A.

		Versus STATE OF UTTARAKHAND	SHARMA	
37	BA1/1599/2024	VIDHU RATHI Versus STATE OF UTTARAKHAND	MILIND RAJ S R S GILL KUNDAN SINGH	ADITYA SINGH (FOR COMPLAINANT) G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT

*** ORDERS ON APPLICATIONS ***

38	IA/1255/2024 FOR DELAY CONDONATION APPLICATION MCC/1256/2024 FOR RESTORATION APPLICATION IN WPSS/209/2019	MOHAN SINGH MEHRA Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT	C.S.C.
39	CLMA/10627/2020 FOR INTERIM RELIEF APPLICATION IA/10628/2023 FOR URGENCY APPLICATION IA/10630/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IN WPSS/1646/2020	NEEMA ANERIYA Versus STATE OF UTTARAKHAND AND OTHERS	I D PALIWAL	C.S.C.
40	IA/2/2021 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IN CRLA/354/2021	SMT. RAJKUMARI Versus STATE OF UTTARAKHAND	R P SINGH	G.A.
41	IA/1/2022 FOR STAY APPLICATION IA/4/2024 FOR URGENCY APPLICATION IN WPSS/1221/2022	MEERA PAPNAI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SUDHA TAMTA VINAY KUMAR	ASHISH JOSHI C.S.C.
CONNECTED WITH				
41(1)	IA/1/2022 FOR STAY APPLICATION IN WPSS/1291/2022	YOGENDRA KUMAR SHAH AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	RAJEEV SHARMA SUDHA TAMTA VINAY KUMAR	ASHISH JOSHI C.S.C.
CONNECTED WITH				
41(2)	IA/1/2022 FOR INTERLOCUTORY APPLICATION IN WPSS/1295/2022	MOHAN CHANDRA AND ANOTHER Versus STATE OF UTTARAKHAND AND	RAJEEV SHARMA SUDHA TAMTA VINAY KUMAR	ASHISH JOSHI C.S.C.

OTHERS

- 42 IA/4/2023 FOR MISCELLANEOUS APPLICATION
IN
WPSS/1493/2022 RAJENDRA PRASAD PANT Versus
STATE OF UTTARAKHAND AND
OTHERS SANJAY BHATT PREM PRAKASH
BHATT C.S.C.
- 43 IA/4/2024 FOR URGENCY APPLICATION
IN
WPSS/2059/2022 PRAKASH CHANDRA JOSHI Versus
STATE OF UTTARAKHAND AND
OTHERS POORAN SINGH RAWAT C.S.C.
- 44 IA/1/2023 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/90/2023 PUSHPA KATHAIT Versus
STATE OF UTTARAKHAND AND
OTHERS SIDDHARTH SINGH NEGI B S NEGI
GANESH KANDPAL SANDEEP
KOTHARI C.S.C.
- 45 IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IN
WPSS/824/2023 DEVESHWARI DEVI DOBHAL Versus
UTTAR PRADESH COOPERATIVE
FEDERATION LUCKNOW AND
OTHERS M K CHAND M S BISHT
ASHISH JOSHI PRATEEK
TRIPATHI SUBHASH
UPADHYAY
- 46 IA/1/2024 FOR MISCELLANEOUS APPLICATION
IN
WPSS/989/2023 RAJPAL SINGH Versus
UNION OF INDIA AND ANOTHER P C PETSHALI KANTI RAM
SHARMA V K KAPARUWAN
DEPUTY S.G.
- 47 IA/2/2023 FOR DELAY CONDONATION APPLICATION
IA/3/2023 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/1005/2023 SEEMA BHANDARI Versus
STATE OF UTTARAKHAND AND
OTHERS PIYUSH GARG C.S.C.
- 48 IA/1/2023 FOR STAY APPLICATION
IA/2/2023 FOR IMPLEADMENT APPLICATION
IN
WPSS/1010/2023 AMARJEET SINGH SAINI Versus
STATE OF UTTARAKHAND AND
OTHERS SHAILENDRA NAURIYAL
AVNISH KHANDURI
YOGESH PACHOLIA C.S.C.
- 49 IA/1/2023 FOR INTERIM RELIEF APPLICATION

- 56 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/651/2024 PREM SINGH AND OTHERS ABHIJAY NEGI, , NEERAJ GARG
Versus SNIGDHA C.S.C.
STATE OF UTTARAKHAND AND TIWARI,
OTHERS ABHISHEK RANA
- 57 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/655/2024 RAHUL KUMAR MANOJ SAH PUNEET
Versus DIVYESH PANT KANSAL, ALOK
STATE OF UTTARAKHAND AND SEEMA SAH KUMAR
OTHERS SANTOSH C.S.C.
KUMAR SAH
- 58 MCRC/2/2024 FOR RECALL APPLICATION
IN
WPCRL/800/2024 KAPIL RANA ALIAS KAPIL PUNDIR LALIT SHARMA G.A.
AND OTHERS AND OTHERS PRABHA
Versus NAITHANI
STATE OF UTTARAKHAND AND AVIDIT NOLIYAL
OTHERS
- 59 IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/845/2024 AJAY RAJPUT ALIAS AJAY SINGH APOORV C.S.C.
Versus NAUTIYAL
STATE OF UTTARAKHAND AND VINOD
OTHERS NAUTIYAL
- 60 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/1048/2024 NARENDRA SINGH AND OTHERS LATA NEGI VIRENDRA
Versus B M PINGAL SINGH RAWAT
STATE OF UTTARAKHAND AND C.S.C.
OTHERS
- 61 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/1162/2024 PRABHAWATI KHULBEY ANIL K BISHT C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS
- 62 IA/2/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2024 FOR URGENCY APPLICATION
IN
WPSS/1495/2024 SUNDAR LAL ALOK MAHRA C.S.C.
Versus D K BANKOTI
STATE OF UTTARAKHAND AND
OTHERS

63 IA/1/2024 FOR URGENCY APPLICATION
IN
WPSS/1804/2024 KAMAL SINGH Versus SIDDHARTH BANKOTI DEPUTY S.G.
DIRECTOR GENERAL AND
OTHERS

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

64 SPLA/153/2022 STATE OF UTTARAKHAND G.A. PRADEEP
Versus KUMAR
MANGE RAM CHAUHAN
ASHISH KUMAR
JEMINI

CONNECTED WITH

64(1) IA/1/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLA
IN

GA/75/2022 STATE OF UTTARAKHAND G.A. PRADEEP
Versus KUMAR
MANGE RAM CHAUHAN
ASHISH KUMAR
JEMINI

*** ORDER MATTERS ***

65 WPSS/781/2021 RAJENDRA SINGH TARIYAL JITENDRA C.S.C.
Versus CHAUDHARY ADDL C.S.C. (UP)
STATE OF UTTARAKHAND ABHILASH RAJESH SHARMA
THROUGH ITS SECRETARY NAINWAL
REVENUE AND OTHERS

WITH

IA/1/2021 FOR EXEMPTION APPLICATION
IA/2/2021 FOR INTERIM RELIEF APPLICATION

*** ADMISSION MATTERS ***

66 WPSS/2083/2019 SURENDRA SINGH PADIYAR SANDEEP C.S.C.
Versus KOTHARI
STATE OF UTTARAKHAND AND
ANR AND ANOTHER

67 WPSS/1135/2021 ALOK BARSERIA SHRUTI JOSHI C.S.C.
Versus SAURABH
STATE OF UTTARAKHAND KUMAR PANDEY
THROUGH SECRETARY
EDUCATION AND OTHERS

WITH

IA/1/2021 FOR INTERIM RELIEF APPLICATION

68 WPSS/1615/2022 SAROJ TIWARI G C KANDPAL C.S.C.
Versus VINOD TIWARI
STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2022 FOR INTERIM RELIEF APPLICATION

69 WPSS/2023/2022 AVDHESH KUMAR PANKAJ MIGLANI DHARMENDRA
Versus AAKIB AHMED BARTHWAL
GENERAL MANAGER HUMAN

RESOURCES UTTARAKHAND AND
OTHERS

WITH
IA/1/2022 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

69(1)	WPSS/1298/2022	AVDHESH KUMAR Versus GENERAL MANAGER HUMAN RESOURCES UTTARAKHAND AND OTHERS	PANKAJ MIGLANI AAKIB AHMED	BHAGWAT MEHRA
-------	----------------	---	-------------------------------	------------------

WITH
IA/1/2022 FOR INTERIM RELIEF APPLICATION

70	SPLA/348/2023	LAKHAN BHATT Versus STATE OF UTTARAKHAND AND ANOTHER	D N SHARMA, MANJU BAHUGUNA, J P PANDEY,	G.A.
----	---------------	---	--	------

CONNECTED WITH

70(1)	CRLA/905/2023	LAKHAN BHATT Versus STATE OF UTTARAKHAND AND ANOTHER	D N SHARMA, MANJU BAHUGUNA, J P PANDEY	G.A.
-------	---------------	---	---	------

71	WPSS/1715/2023	RAVATI AND ANOTHER Versus UNION OF INDIA AND ANOTHER	RAJEEV SHARMA	PANKAJ CHATURVEDI DEPUTY S.G.
----	----------------	--	---------------	-------------------------------------

72	WPSS/1966/2023	RAGHUVVEER SINGH RAWAT Versus CHAIRMAN UTTARAKHAND SUBORDINATE SERVICE SELECTION COMMISSION AND OTHERS	SACHIN MANOJ BHATT MEDHA PANDE VIKRAMADITYA SHAH	C.S.C. SHARANG DHULIA C K SHARMA
----	----------------	---	--	---

WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION

73	SPLA/303/2024	SURESH SHARMA Versus DANISH KHAN	TEJAS AGARRWAL ANKIT AGARWAL	
----	---------------	--	------------------------------------	--

CONNECTED WITH

73(1)	CRLA/348/2024	SURESH SHARMA Versus DANISH KHAN	TEJAS AGARRWAL ANKIT AGARWAL	
-------	---------------	--	------------------------------------	--

74	WPSS/1224/2024	REKHA RANI Versus UTTARAKHAND SUBORDINATE SERVICE SELECTION COMMISSION AND ANOTHER	VIKAS KUMAR GUGLANI ARVIND KUMAR	SHAILENDRA NAURIYAL C.S.C. B. D. PANDE LALIT SAMANT
----	----------------	--	--	---

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

75	WPSS/1560/2024	MEHAR RAM CHANYAL Versus STATE OF UTTARAKHAND AND ANOTHER	MAHENDRA SINGH RAWAT K K HARBOLA	S S CHAUHAN C.S.C.
----	----------------	--	--	-----------------------

76	WPSS/1709/2024	JAI SINGH Versus STATE OF UTTARAKHAND AND OTHERS	TRIBHUWAN CHANDRA PANDEY A K TRIPATHI	C.S.C.
77	WPSS/1884/2024	ANUJ KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	PALLAVI BAHUGUNA DR. KARTIKEY HARI GUPTA RAFAT MUNIR ALI IRUM ZEBA	C.S.C. C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
78	WPSS/1993/2024	KAILASH CHANDRA PANDEY Versus STATE OF UTTARAKHAND AND OTHERS	DEVESH KANDPAL CHITRARTH KANDPAL	C.S.C.
* FOR FINAL HEARING *				
79	CRLA/281/2007	SUNIL KUMAR GUPTA Versus STATE OF UTTARAKHAND AND OTHERS AND OTHERS	SIDDHARTH JAIN	SANDEEP TANDON G.A.
80	GA/112/2008	STATE OF UTTARANCHAL Versus BABU RAM AND ANOTHER AND ANOTHER	G.A.	PANKAJ MIGLANI
81	CRLA/254/2008	RAMER Versus STATE OF UTTARAKHAND	NIRANJAN BHATT VINAY KUMAR	G.A.
82	CRLA/376/2015	MANOJ KUMAR AND OTHERS Versus STATE OF UTTARAKHAND	SHAILENDRA NAURIYAL, PARIKSHIT SAINI	G.A.
83	C482/2407/2019	MARTIN THEO HERMAN ROEMKENS AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	HARI MOHAN BHATIA	MADHUSUDAN VERMA (IN PERSON) G.A.
WITH IA/3353/2024 FOR STAY VACATION APPLICATION				
84	CRLA/436/2021	AJAY RAM Versus STATE OF UTTARAKHAND	DHARMENDRA BARTH WAL	G.A.
85	WPSS/899/2021	UMESH CHANDRA Versus STATE OF UTTARAKHAND AND OTHERS	BIRENDRA SINGH ADHIKARI NIRANJAN BHATT VINAY KUMAR	C.S.C. HEM CHANDRA JOSHI
WITH IA/3/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				

86	CRLR/748/2022	HOSHIYAR SINGH BISHT Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME, CIVIL SECRETARIAT, DEHRADUN AND OTHERS	RAJAT DUA P S BISHT (AMICUS CURIAE)	RAJAT MITTAL DHRUV CHANDRA, MANISHA BHANDARI, SHASHWAT SIDHANT RAMJI SRIVASTAVA, VIKRAM SINGH DHAPOLA G.A.
87	CRJA/46/2023	LAXMI TATWAL ALIAS AMI DEVI ALIAS AMITA DEVI Versus STATE OF UTTARAKHAND WITH IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR EXEMPTION APPLICATION	K.S. JAGATI (AMICUS CURIAE)	G.A.
88	CRLA/113/2023	DHANOJ YADAV ALIAS RAJU AND ANOTHER Versus STATE OF UTTARAKHAND CONNECTED WITH	SHEETAL SELWAL S K MANDAL AJEET KUMAR YADAV	G.A.
88(1)	CRLA/114/2023	DHANOJ YADAV ALIAS RAJU AND ANOTHER Versus STATE OF UTTARAKHAND CONNECTED WITH	SHEETAL SELWAL S K MANDAL AJEET KUMAR YADAV	G.A.
88(2)	CRLA/135/2023	GOVIND RAM RATHOR Versus STATE OF UTTARAKHAND THROUGH ITS SECRETARY HOME, DEHRADUN CONNECTED WITH	VIKAS ANAND DEVENDRA SINGH MEHRA PUNIT KUMAR	G.A.
88(3)	CRLA/149/2023	DHANOJ YADAV ALIAS RAJU AND ANOTHER Versus STATE OF UTTARAKHAND CONNECTED WITH	SHEETAL SELWAL S K MANDAL AJEET KUMAR YADAV	G.A.
88(4)	CRLA/151/2023	DANISH ALIAS VICCKY Versus STATE OF UTTARAKHAND CONNECTED WITH	SHEETAL SELWAL	G.A.
88(5)	CRLA/153/2023	DHANOJ YADAV ALIAS RAJU Versus	S K MANDAL AJEET KUMAR	G.A.

		STATE OF UTTARAKHAND	YADAV	
89	WPSS/753/2023	KARAN SINGH BISHT Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	C.S.C.
90	WPSS/773/2024	REETA BISHT Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT KUMAR I D PALIWAL	C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

=====
Causelists generated for Bench ID- 1172 and causlist ID- (1001) 06/11/2024 05:46:06 pm(115)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 05

THURSDAY, NOVEMBER 07, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE PANKAJ PUROHIT

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

MENTION SHALL NOT BE ENTERTAINED WITHOUT INFORMING THE OPPOSITE PARTIES.

WRIT PETITION MISC. SINGLE UNDER ARTICLE 226 CONSTITUTION OF INDIA , WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA - ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	WPCRL/1059/2024	SANJAY BHATI Versus STATE OF UTTARAKHAND AND ANOTHER	SHUBHR RASTOGI PAWAN KASANA DINKAR TIWARI	G.A.
	WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION			
2	WPCRL/1219/2024	MANISH MAGGU Versus STATE OF UTTARAKHAND AND OTHERS	ANIRUDH GUPTA ADITYA PRATAP SINGH	G.A.
3	WPCRL/1220/2024	KUNWARJEET SINGH PUNIYAN AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	MILIND RAJ KUNDAN SINGH S R S GILL	G.A.
4	WPMS/2683/2024	BHUVAN SHARMA Versus UTTARAKHAND ENVIRONMENT PROTECTION AND POLLUTION CONTROL BOARD AND ANOTHER	KAUSHAL SAH JAGATI P C PETSHALI	ADITYA PRATAP SINGH
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
5	WPMS/2844/2024	HARIOM SINGH Versus STATE OF UTTARAKHAND AND OTHERS	PRINCE CHAUHAN	C.S.C.
6	WPMS/2849/2024	SAURABH BALYAN Versus STATE OF UTTARAKHAND AND OTHERS	RAHUL CONSUL PAWAN SANWAL	C.S.C.
7	WPMS/2913/2024	MOHAMMAD HARUN AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	AMIT KAPRI	BHUPENDRA SINGH BISHT C.S.C.
8	WPMS/2925/2024	SUSHIL KUMAR	SHOBHIT	SANDEEP

		Versus STATE OF UTTARAKHAND AND ANOTHER	SAHARIA	KOTHARI C.S.C.
9	WPMS/2936/2024	A K MISHRA Versus DISTRICT MAGISTRATE DEHRADUN AND ANOTHER	MANOJ SAH SEEMA SAH	C.S.C.
10	WPMS/2957/2024	IMRAN Versus STATE OF UTTARAKHAND AND ANOTHER	AMIT KAPRI	BHUPENDRA SINGH BISHT C.S.C.
11	WPMS/2963/2024	HARBHAJAN SINGH AND ANOTHER Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND OTHERS	B M PINGAL	NARESH PANT C.S.C.
12	WPMS/2973/2024	SHIVANI GANGWAR AND ANOTHER Versus DISTRICT MAGISTRATE UDHAM SINGH NAGAR AND OTHERS	HARSH TANEJA	C.S.C.
13	WPMS/2975/2024	SCHOLARS EDUCATION AND WELFARE SOCIETY Versus THE REGIONAL OFFICER DELHI ALL INDIA COUNCIL FOR TECHNICAL EDUCATION, NELSON MANDELA MARG, VASANT K AND OTHERS	DIVYA JAIN SHWETA JAIN	YOGESH KUMAR PACHOLIA DHARMENDRA BARTH WAL
14	WPMS/2988/2024	RESHMA KHATOON Versus DISTRICT MAGISTRATE PAURI GARHWAL AND OTHERS	DIVYA JAIN SHWETA JAIN	NARESH PANT C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION NOTE : MENTIONED CASE.		
15	WPMS/2990/2024	SHAHIN PRAVEEN Versus DISTRICT MAGISTRATE PAURI GARHWAL AND OTHERS	DIVYA JAIN SHWETA JAIN	NARESH PANT C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION NOTE : MENTIONED CASE.		
16	WPMS/2991/2024	RUHANA KHATOON Versus DISTRICT MAGISTRATE PAURI GARHWAL AND OTHERS	DIVYA JAIN SHWETA JAIN	NARESH PANT C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION NOTE : MENTIONED CASE.		

17	WPMS/3011/2024	ROSHNI DEVI Versus STATE OF UTTARAKHAND AND OTHERS	SACHIN KUMAR SHARMA	ANJALI BHARGAVA C.S.C.
NOTE : CONNECTED WPPIL/188/2023 IS DECIDED.				
CONNECTED WITH				
17(1)	WPPIL/188/2023	SHAHANAJAR Versus STATE OF UTTARAKHAND THROUGH SECRETARY REVENUE AND OTHERS	GAURAV SINGH	ANJALI BHARGAVA C.S.C.
CONNECTED WITH				
17(2)	WPMS/3012/2024	RAMESH CHAND Versus STATE OF UTTARAKHAND AND OTHERS	SACHIN KUMAR SHARMA	ANJALI BHARGAVA C.S.C.
CONNECTED WITH				
17(3)	WPMS/3020/2024	RAJ KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SACHIN KUMAR SHARMA	ANJALI BHARGAVA C.S.C.
18	WPMS/3013/2024	HARVINDER SINGH Versus BANK OF BARODA AND OTHERS	M S BHANDARI M K RAY	SIDDHARTHA SAH
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
19	WPMS/3023/2024	RASID Versus STATE OF UTTARAKHAND AND OTHERS	SCHIN KUMAR SHARMA	ANJALI BHARGAVA C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
20	WPMS/3039/2024	KALYAN SINGH RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	ARVIND KUMAR SHARMA RAMESH NAINWAL	C.S.C.
WITH IA/1/2024 FOR STAY APPLICATION				
21	WPMS/3040/2024	CHENI KHAN Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS PANDE ANIL KUMAR JOSHI	C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
22	WPMS/3041/2024	SANYOGITA AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	ANSHU KUMAR	C.S.C.

23	WPMS/3042/2024	DIWAN SINGH MANKOTI Versus STATE OF UTTARAKHAND AND OTHERS	SUNDER DHAUNI DEEP CHANDRA	C.S.C. V K KAPARUWAN
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
24	WPMS/3045/2024	NIRAMAL SINGH AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	BALVINDER SINGH HEMANT SINGH DANGWAL B N MOLAKHI	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
25	WPMS/3046/2024	NIRMAL SINGH CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS	S K MANDAL	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
26	WPMS/3047/2024	MOHD FAIZAN ALVI Versus STATE OF UTTARAKHAND AND OTHERS	PRADEEP CHAMYAL KOVID BHATT	C.S.C.
	* <u>ADMISSION MATTERS (AFTER FRESH)</u> *			
27	WPMS/2479/2022	GOYAL TRADERS THROUGH PROPRIETOR Versus COMMISSIONER UTTARAKHAND STATE GOODS AND SERVICES TAX AND OTHERS	TARUN PANDE ASHISH AGARWAL	C.S.C.
	* <u>ORDERS ON APPLICATIONS (AFTER FRESH)</u> *			
28	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT IN			
	WPMS/2553/2024	KAMAKSHEE BISHT Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP KOTHARI AANANYA JAIN	ABHILASHA TOMAR ASHISH JOSHI SIDDHARTHA SAH SIDDHARTH JAIN C.S.C.
	* <u>FOR FINAL HEARING (AFTER FRESH)</u> *			
29	WPMS/28/2024	LIFECARE MEDISURG Versus THE UNION OF INDIA AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	HARI MOHAN BHATIA SAURAV ADHIKARI NAVNEET KAUSHIK DEPUTY S.G.

WITH
IA/1/2024 FOR STAY APPLICATION

*** ORDERS ON APPLICATIONS ***

- 30 IA/11062/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPMS/2907/2016 JASWINDER SINGH KHARBANDA LOVELY GROVER NARESH PANT
Versus S BHUPENDRA PAWAN MISHRA
SPECIAL LAND ACQUISITION SINGH C.S.C.
OFFICER AND OTHERS DEPUTY S.G.
ARYANDER
SINGH
- 31 CLMA/17628/2018 FOR STAY APPLICATION
IA/17629/2023 FOR MISCELLANEOUS APPLICATION
IA/17632/2023 FOR MISCELLANEOUS APPLICATION
IA/17633/2024 FOR URGENCY APPLICATION
IN
WPMS/3390/2018 PRAMOD KUMAR ABHIJAY NEGI PALLAVI
Versus SARITA BISHT BAHUGUNA
THE COLLECTOR DISTRICT R V S KHOKHER SIDDHARTH JAIN
UDHAM SINGH NAGAR AND R S SAMMAL KARTIKEY HARI
OTHERS ANCHIT GUPTA
KHOKHER C.S.C.
- 32 CLMA/18153/2018 FOR INTERIM RELIEF APPLICATION
CLMA/5824/2019 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT
IA/19792/2024 FOR URGENCY APPLICATION
IN
WPMS/3522/2018 MUSTAFA KURBAN ALI C.S.C.
Versus DEPUTY S.G.
UNION OF INDIA DEPARTMENT
OF ROAD TRANSPORT AND
NATIONAL HIGHWAY MINISTRY
AND OTHERS
- 33 CLMA/10026/2020 FOR STAY APPLICATION
IA/12211/2021 FOR MISCELLANEOUS APPLICATION
IA/12212/2021 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/12214/2021 FOR MISCELLANEOUS APPLICATION
IN
WPMS/2220/2020 SHRICHAND AND OTHERS MANOJ MOHAN C.S.C.
Versus ARUN PRATAP DEPUTY S.G.
STATE OF UTTARAKHAND AND SHAH V K KAPARUWAN
OTHERS AZMEEN
- CONNECTED WITH
- 33(1) IA/11537/2020 FOR MISCELLANEOUS APPLICATION
IA/12895/2021 FOR MONEY WITHDRAWAL APPLICATION
IN
FA/105/2020 RAIL VIKAS NIGAM LTD. V K KAPARUWAN C.S.C.
Versus CHETAN DAS AND OTHERS MANOJ MOHAN
ARUN PRATAP
SHAH
- 34 IA/1/2022 FOR INTERIM RELIEF APPLICATION
IA/4/2024 FOR URGENCY APPLICATION

	IN WPMS/42/2022	DOON E-RICKSHAW ASSOCIATION Versus THE GOVERNMENT OF UTTARAKHAND AND OTHERS	LOKENDRA DOBHAL DEVANG DOBHAL	C.S.C.
35	MCRC/5/2024 FOR TIME EXTENSION APPLICATION IN C482/995/2022	BTC INDUSTRIES LTD AND OTHERS Versus UNION OF INDIA AND ANOTHER	BHUPESH KANDPAL SEEMA DHINGRA S BHUPENDRA SINGH SANPREET SINGH AJMANI	HARI MOHAN BHATIA DEPUTY S.G.
36	IA/1/2022 FOR INTERIM RELIEF APPLICATION IA/4/2024 FOR MISCELLANEOUS APPLICATION IN WPMS/1268/2022	BALA DUTT JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	SHAKTI SINGH GAURAV JOSHI GAURAV KUMAR CHANDRA SHEKHAR JOSHI	SHUBHANG DOBHAL MEENAKSHI OGRA C.S.C. VINAY SINGH CHAUHAN DEVANSHU BEDI TARUN KHURANA B D PANDE CHHAVI PANDE SAMRAT SINGH VIPUL SHARMA
37	IA/4/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/5/2024 FOR URGENCY APPLICATION IN WPMS/1876/2022	NARENDRA CHAND SINGH AND ANOTHER Versus DISTRICT LEVEL DEVELOPMENT AUTHORITY NAINITAL AND ANOTHER	VIVEK PATHAK AJAY JOSHI	SANDEEP KOTHARI
38	IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT IA/3/2024 FOR MISCELLANEOUS APPLICATION IN WPMS/2098/2022	NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT LTD Versus STATE INFRASTRUCTURE AND INDUSTRIAL DEVELOPMENT CORPORATION OF UTTARAKHAND AND OTHERS	TARUN PANDE SHRADHA PANDIT	RISHI VOHRA MEENAKSHI OGRA C.S.C. VINAY SINGH CHAUHAN AMARJEET KUMAR DEVANSHU BEDI

39	IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPMS/2446/2022	DAMYANTI NEGI Versus STATE OF UTTARAKHAND AND OTHERS	PRABHA NAITHANI AVIDIT NOLIYAL HARSH TANEJA	MAHENDRA SINGH RAWAT C.S.C.
40	IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IN WPMS/2825/2022	LEELA UPRETI Versus DISTRICT MAGISTRATE NAINITAL AND OTHERS	SANDEEP KOTHARI	AJAY SINGH BISHT C.S.C.
41	IA/1/2022 FOR STAY APPLICATION IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IA/4/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY COUNTER AFFIDAVIT IN WPMS/3081/2022	HARISH CHANDRA KANDPAL Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP KOTHARI AKSHAY JOSHI	C.S.C.
42	IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IN WPMS/3155/2022	KASHIPUR BEVERAGES PVT LTD Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP KOTHARI	C.S.C.
43	IA/2/2023 FOR MISCELLANEOUS APPLICATION IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IN WPCRL/1183/2023	SHARAFAT ALI Versus STATE OF UTTARAKHAND AND OTHERS	VINOD SHARMA SEEMA BELWAL	G.A.
44	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPMS/1194/2023	M/S SUMAN ENGINEERING CO Versus COMMISSIONER UTTARAKHAND STATE GST COMMISSIONERATE DEHRADUN AND ANOTHER	ASHISH AGARWAL TARUN PANDE	C.S.C.
45	IA/1/2023 FOR STAY APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPMS/1333/2023	MAHAVEER SINGH GUSAIN AND OTHERS	BHUWAN BHATT	C.S.C.

Versus
STATE OF UTTARAKHAND AND
OTHERS

- 46 IA/1/2023 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/6/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/8/2024 FOR URGENCY APPLICATION
IN
WPCRL/1647/2023 RUMA SAINI HIMANSHU PAL ASHISH JOSHI
Versus PRASANNA PIYUSH GARG
STATE OF UTTARAKHAND AND KARNATAK G.A.
OTHERS ASTT. S.G.
G.A
- 47 IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/2/2023 FOR MISCELLANEOUS APPLICATION
IN
WPMS/2136/2023 ARUN UNIYAL KARAN ANAND PIYUSH GARG
Versus RAHUL CONSUL
BAR COUNCIL OF STATE OF SANDEEP
UTTARAKHAND AND OTHERS TIWARI
C.S.C.
RAJESHWAR
SINGH
- 48 IA/1/2023 FOR AMENDMENT
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPMS/2794/2023 ABHAY AUTO ASHISH C.S.C.
Versus AGARWAL
COMMISSIONER STATE GOODS TARUN PANDE
AND SERVICE TAX
COMMISSIONERATE AND OTHERS
- 49 IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/4/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPMS/2845/2023 DR PALLAVI CHAUHAN AND SANDEEP C.S.C.
OTHERS TIWARI, G C
Versus JOSHI, PIYUSH
STATE OF UTTARAKHAND AND TIWARI, RAHUL
OTHERS BHATT
- 50 IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPMS/3544/2023 UMESH SINGH BUNGLA D S MEHTA VINAY BHATT
Versus C.S.C.
STATE OF UTTARAKHAND AND MOHD SHAFY
OTHERS ABHAY
KULSHRESTHA
- 51 IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR URGENCY APPLICATION
IN
WPCRL/13/2024 SATVINDER SINGH ALIAS SONU S K MANDAL G.A.

KANETI
Versus
STATE OF UTTARAKHAND AND
OTHERS

- 52 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPMS/21/2024 MS UTKARSH CONSTRUCTIONS TARUN PANDE C.S.C.
Versus ASHISH
COMMISSIONER UTTARAKHAND AGARWAL
STATE GOODS AND SERVICES TAX
COMMISSIONERATE AND
ANOTHER
- 53 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2024 FOR IMPLEADMENT APPLICATION
IN
WPCRL/491/2024 CHHAVI BANSAL NARAYAN HAR PIYUSH GARG
Versus GUPTA BHUVNESH
STATE OF UTTARAKHAND AND JOSHI
OTHERS DIVYESH PANT
MEDHAVI DIVYA
SAXENA
LALIT SHARMA
(CENTRAL GOVT.
S.C.)
G.A.
NISHA RANI
MANIKET
SIKERA
KETAN JOSHI
ANURAG
DHINGLA
- CONNECTED WITH
- 53(1) IA/1/2024 FOR INTERIM RELIEF APPLICATION
IN
WPCRL/457/2024 MANISH KUMAR MEDHAVI DIVYA G.A.
Versus SAXENA NARAYAN HAR
STATE OF UTTARAKHAND AND GUPTA
OTHERS ANURAG
DHINGLA
MANIKET
SIKERA
- 54 MCRC/1/2024 FOR RESTORATION APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION
IN
WPCRL/760/2024 BIRENDRA KUMAR BISHT KULWANT G.A.
Versus SINGH
STATE OF UTTARAKHAND AND DIVYA SINGHVI
ANOTHER ANANT DHAKA
- 55 IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR URGENCY APPLICATION
IN

	WPMS/820/2024	RINKEE Versus STATE OF UTTARAKHAND AND OTHERS	UNNATI PANT SHRUTI JOSHI	C.S.C.
56	IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPMS/1269/2024	MS VANTAGE BIOTECH PVT LTD Versus DRUGS LICENSING CUM CONTROLLING AUTHORITY AND ANOTHER	BHUPESH KANDPAL	C.S.C.
57	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/3/2024 FOR URGENCY APPLICATION IN WPMS/1379/2024	BHOORA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY	C.S.C. DAVESH BISHNOI (FOR CAVEATOR)
58	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/3/2024 FOR URGENCY APPLICATION WITH REJOINDER AFFIDAVIT IN WPMS/1387/2024	AKSHAY NAINWAL Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP KOTHARI AKSHAY JOSHI	VIVEK PATHAK C.S.C. ROHIT ARORA
59	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPMS/1571/2024	TUSHAR MAHAN Versus HEMWATI NANDAN BAHUGUNA CENTRAL UNIVERSITY AND OTHERS	VIKAS KUMAR GUGLANI	DR. KARTIKEY HARI GUPTA
60	IA/1/2024 FOR URGENCY APPLICATION IN WPMS/1643/2024	CAPTAIN GANGA SINGH RAWAT INTER COLLEGE Versus STATE OF UTTARAKHAND AND ANOTHER	NAVEEN SINGH BISHT P C PETSHALI	C.S.C.
61	IA/2/2024 FOR IMPLEADMENT APPLICATION IA/3/2024 FOR WITHDRAWAL IN WPMS/1961/2024	NITIN DEV Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI	RAHUL CONSUL VIPIN NAYYAR (FOR CAVEATOR IN PERSON) C.S.C.
62	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			

	IN WPMS/2052/2024	SHANTI SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	DEEP CHANDRA JOSHI	C.S.C.
63	MCC/1/2024 FOR CORRECTION APPLICATION IN WPMS/2525/2024	COMMITTEE OF MANAGEMENT Versus STATE OF UTTARAKHAND AND OTHERS	ALOK MAHRA	C.S.C.
* <u>ADMISSION MATTERS</u> *				
64	CRLR/275/2013	RAJ VEER SINGH Versus STATE OF UTTARAKHAND AND OTHERS	D.C.S. RAWAT ALOK MAHARA	G.A. RAJENDRA SINGH
65	WPMS/2284/2015	NIRMALA JUNIOR HIGH SCHOOL Versus UTTARAKHAND AVAS EVAM NAGAR VIKAS AND OTHERS	PIYUSH GARG	RAHUL CONSUL
66	WPSS/2532/2018	PREMLATA Versus CHIEF GENERAL MANAGER, UTTARAKHAND JAL SANSTHAN JAL BHAWAN AND OTHERS	BHARAT SINGH R P SINGH ABHISHEK VERMA	PANKAJ CHATURVEDI
67	WPMS/2045/2020	PRAMOD SINGH Versus DIRECTOR REHABILITATION TEHRI DAM PROJECT	RAJENDRA ARYA	C.S.C.
NOTE : MENTIONED CASE.				
68	WPMS/2473/2020	MOOL CHAND SINGH Versus DIRECTOR REHABILITATION TEHRI DAM PROJECT/DISTRICT MAGISTRATE AND ANOTHER	RAJENDRA ARYA	SHOBHIT SAHARIA C.S.C.
WITH CLMA/11220/2020 FOR STAY APPLICATION NOTE : MENTIONED CASE.				
69	WPMS/1606/2023	M/S ANNAPURNA ROLLING MILLS LIMITED THROUGH DIRECTOR Versus UTTARAKHAND POWER CORPORATION LTD THROUGH MANAGING DIRECTOR AND OTHERS	CHETAN JOSHI YOGESH BHATT	SUMIT BAJAJ DHARMENDRA BARTHWAL JASWANT SINGH KHATI
70	WPCRL/512/2024	TASEEM Versus STATE OF UTTARAKHAND AND OTHERS	SACHIN VEER SINGH AMIT KAPRI	G.A.
WITH				

IA/1/2024 FOR INTERIM RELIEF APPLICATION

71	WPMS/1233/2024	MS OM CONTRACTOR Versus COMMISSIONER STATE GOODS AND SERVICE TAX COMMISSIONERATE DEHRADUN AND ANOTHER	ASHISH AGARWAL MOHD ZAKIR HUSAIN TARUN PANDE	C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
72	WPMS/1561/2024	MANOJ KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	PARIKSHIT SAINI	C.S.C.
CONNECTED WITH				
72(1)	WPMS/1132/2024	ANKUSH KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI MANEESH BISHT VIPUL SHARMA	PARIKSHIT SAINI C.S.C.
WITH IA/1/2024 FOR STAY APPLICATION				
CONNECTED WITH				
72(2)	WPMS/1767/2024	ANKUSH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	KHUSHBOO TIWARI SHARMA NIVESH BAHUGUNA MANEESH BISHT VIPUL SHARMA	C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
73	WPMS/2421/2024	DEEPANSHU SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	SHAILABH PANDEY DEVESH PANDE	PIYUSH GARG C.S.C. B.D.PANDEY
74	WPMS/2430/2024	KHIMULI DEVI Versus HINDUJA HOUSING FINANCE LIMITED AND ANOTHER	ZAKIR ALI MOHD UMAR	
WITH IA/2/2024 FOR INTERIM RELIEF APPLICATION				
75	WPMS/2530/2024	ANMOL DEEWAN Versus GB PANT UNIVERSITY OF AGRICULTURE AND TECHNOLOGY AND ANOTHER	SANDEEP KOTHARI RUCHIKA NEGI	SHUBHANG DOBHAL
* FOR FINAL HEARING *				
76	WPSS/1169/2021	VIKAS BISHT AND OTHERS Versus UNION OF INDIA THROUGH	MUKESH RAWAT	LALIT SHARMA VIRENDRA SINGH RAWAT

CONNECTED WITH

76(1) WPSS/273/2023 VIKAS KAINTHOLA AND OTHERS NIRANJAN MONIKA PANT
Versus BHATT DEPUTY S.G.
UNION OF INDIA AND OTHERS

WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION

77 WPMS/2037/2023 MOHAN LAL SHAKTI PALLAVI
Versus BHARDWAJ, BAHUGUNA
RESERVE BANK OF INDIA AND AAKIB AHMED, DR. KARTIKEY
OTHERS KARAN HARI GUPTA
BHARDWAJ RAFAT MUNIR
ALI
IRUM ZEBA

WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION

=====
Causelists generated for Bench ID- 1173 and causlist ID- (1001) 06/11/2024 06:11:06 pm(274)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
DAILY LOK ADALAT
THURSDAY, NOVEMBER 07, 2024, AT 11:00 A.M.

REGISTRAR
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER MATTERS *				
1	AO/229/2013	SMT. ANITA AND OTHERS Versus HARI OM SHARMA AND OTHERS	TARUN PANDE PRABHAT PANDE	D C S RAWAT
2	AO/245/2013	SMT. RAMESHWARI DEVI Versus NATIONAL INSURANCE CO. LTD. AND ANOTHER	HARI MOHAN BHATIA	SIDDHARTHA BISHT
3	AO/247/2013	KM. ANCHAL (MINOR) AND OTHERS Versus SRI ASHOK SINGH PATIYAL AND OTHERS	NEERAJ UPRETY	MK GOYAL
4	AO/258/2013	THE NEW INDIA ASSURANCE CO. LTD Versus MASTER PUSKER (MINOR) AND OTHERS	MK GOYAL	RAJESH PANDEY DINESH KUMAR BANKOTI
5	AO/268/2013	THE NEW INDIA ASSURANCE COMPANY LTD Versus SHAHID	P C MAULEKHI	SHASHI KANT SHANDILYA SHALINI THAKRAL V P BAHUGUNA
WITH CLMA/79/2014 FOR MONEY WITHDRAWAL APPLICATION				
6	AO/557/2013	SMT. USHA DEVI BADONI AND OTHERS Versus KM. DEEPANJALI SINGH AND OTHERS	SANDEEP KOTHARI VIRENDRA KAPARWAN KISHORE KUMAR	MK GOYAL
7	C482/259/2015	SMT. KIRAN JHA Versus STATE OF UTTARAKHAND AND ANOTHER	DINESH KUMAR TYAGI	G.A.
8	AO/674/2015	UTTARAKHAND TRANSPORT CORPORATION Versus KUMARI SMITA PATEL AND ANOTHER	N S PUNDIR K N JOSHI	

9	C482/19/2018	ABHISHEK KOTNALA Versus SMT. RASHMI	KHUSHBOO TIWARI SHARMA VIPUL SHARMA	
10	C482/172/2018	LOKMANI ALIAS ASHISH UPADHYAY Versus SMT. SANGITA AND OTHERS	NALIN SAUN P S SAUN	ANKIT SHAH ,SIDDHARTHA BHATIA,
11	C482/290/2018	EKANSH JAIN Versus SMT. NEHA JAIN	DHARMENDRA BARTH WAL RAVI BISHT	PIYUSH GARG
		WITH IA/2253/2019 FOR URGENCY APPLICATION IA/4748/2019 FOR URGENCY APPLICATION		
12	FA/225/2019	TANVEER ALAM Versus TARANNUM	RAJEEV PATHAK	ANANT KUMAR AGARWAL SUDHIR KUMAR
13	FA/43/2020	VIKAS BANGA Versus GEETANJALI SADANA	GAURAV SINGH	SHASHI KANT SHANDILYA
		NOTE : CASE IS DEFECTIVE.		
14	C482/1894/2022	VIJAY GARG Versus STATE OF UTTARAKHAND AND ANOTHER	SANJEEV SINGH PREETI SINGH	BHUWAN BHATT G.A.
		WITH IA/1/2022 FOR STAY APPLICATION		
15	AO/526/2023	SONAM KATHAIT AND ANOTHER Versus LT COL GAURAV KATHAIT	ATUL BAHUGUNA MAHAVIR KOHLI	PANKAJ TANGWAN
		WITH IA/1/2023 FOR DELAY CONDONATION APPLICATION		

=====
Causelists generated for Bench ID- 1205 and causlist ID- (1001) 06/11/2024 04:18:37 pm(111)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER
THURSDAY, NOVEMBER 07, 2024, AT 02:00 P.M.

REGISTRAR (JUDICIAL)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES AS DEFECTIVE *				
1	CLCON/385/2024	DR SUSHIL KUMAR Versus RAVINATH RAMAN AND ANOTHER	SACHIN KUMAR SHARMA	
2	AO/450/2024	ORIENTAL INSURANCE COMPANY AND ANOTHER Versus MANDHODHRI DEVI AND OTHERS	VINAY BHATT MOHD SHAFY	
WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION				
3	SPLA/471/2024	RENU PANDEY ALIAS RENU SHARMA Versus ATAR SINGH	NEERAJ GARG	
CONNECTED WITH				
3(1)	CRLA/668/2024	RENU PANDEY ALIAS RENU SHARMA Versus ATAR SINGH	NEERAJ GARG	
4	C528/761/2024	NARESH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	RAHUL CONSUL	G.A.
5	C528/764/2024	SAJID KHAN Versus AMEER HUSAIN	MANJU BAHUGUNA J P PANDEY D N SHARMA	
WITH IA/1/2024 FOR STAY APPLICATION				
6	C528/765/2024	PARVEZ Versus STATE OF UTTARAKHAND AND ANOTHER	MANI KUMAR	G.A.
7	CRLR/786/2024	RAHUL Versus STATE OF UTTARAKHAND	MANJU BAHUGUNA J P PANDEY D N SHARMA	G.A.
WITH IA/1/2024 FOR STAY APPLICATION				

8	CRLR/787/2024	AAKASH HALDAR Versus TAPAS KUMAR MISTRI	HARSHPAL SEKHON	
		WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION		
9	CRLR/788/2024	SETHPAL Versus STATE OF UTTARAKHAND AND ANOTHER	SHASHI KANT SHANDILYA	G.A.
10	ABA/1101/2024	VIJAY KUMARI ALIAS NEETU AND OTHERS Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
11	ABA/1102/2024	ANEES AND ANOTHER Versus STATE OF UTTARAKHAND	RAVINDER VERMA	G.A.
12	ABA/1106/2024	ASHU SAHANI(MINOR) Versus STATE OF UTTARAKHAND	HARSH TANEJA MAHUA RAY TABASSUM UNNATI PANT M K RAY	G.A.
13	WPSS/2095/2024	GIRDHARI KANDPAL AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	TRIBHUWAN CHANDRA PANDEY A K TRIPATHI	C.S.C.
14	WPSS/2097/2024	HARAK SINGH AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	TRIBHUWAN CHANDRA PANDEY A K TRIPATHI	C.S.C.
15	WPSS/2098/2024	SOBAN SINGH AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	TRIBHUWAN CHANDRA PANDEY A K TRIPATHI	C.S.C.
16	WPSS/2100/2024	RASHMI MANORI Versus UTTARAKHAND TRANSPORT CORPORATION THROUGH ITS MANAGING DIRECTOR AND ANOTHER	SANDEEP KOTHARI AANANYA JAIN	ASHISH JOSHI
17	BA1/2104/2024	GAJENDRA SINGH CHAUDHARY Versus STATE OF UTTARAKHAND	SACHIN PANWAR ARVIND KUMAR	G.A.
18	WPMS/3043/2024	CHARANPREET SINGH Versus THE AUTHORIZED OFFICER ICICI BANK LTD AND OTHERS	NARENDRA BALI	MONIKA PANT
		WITH		

IA/1/2024 FOR INTERIM RELIEF APPLICATION

19	WPMS/3044/2024	GOVIND SINGH RANA Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
20	WPMS/3048/2024	SABDAR Versus NANHA AND OTHERS	KAILASH CHANDRA NAGESH AGGARWAL	
21	WPMS/3049/2024	DEVENDRA SINGH GUSAI AND OTHERS Versus STATE OF UTTARAKHAND	KAILASH CHANDRA NAGESH AGGARWAL	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
22	WPMS/3052/2024	MANJU GUPTA Versus PADAMNABH PRATAP SINGH AND ANOTHER	ANSHU KUMAR	ADITYA SINGH (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
	* ORDER ON APPLICATIONS (AS DEFECTIVE) *			
23	FA/1/2009	UTTARAKHAND AWAS EVAM VIKAS PARISHAD Versus ASHOK PRAPPAN SHARMA (DECEASED) AND OTHERS	BIRENDRA SINGH ADHIKARI RAHUL CONSUL	PIYUSH GARG DINESH GAHATORI
24	IA/16519/2024 FOR SUBSTITUTION APPLICATION IN FA/36/2017	MAA CHANDI DEVI TEMPLE TRUST THROUGH ITS PRESIDENT MAHANT RAMPURI AND ANOTHER Versus ROHIT GIRI AND OTHERS	NEERAJ GARG P. S. BISHT RAJENDRA ARYA YASHPAL SINGH	PIYUSH GARG INDU SHARMA DR. KARTIKEY HARI GUPTA GAURAV SINGH
25	IA/12445/2024 FOR MISCELLANEOUS APPLICATION WITH COMPLIANCE AFFIDAVIT IN FA/155/2019	HEMENDRA SINGH Versus NEEMA ADHIKARI	AKSHAY PRADHAN G.C. KANDPAL	AKHIL KUMAR SAH RAJESH JOSHI
26	IA/7/2024 FOR DELAY CONDONATION APPLICATION IA/8/2024 FOR SETTING ASIDE ABATEMENT APPLICATION IA/9/2024 FOR SUBSTITUTION APPLICATION IN AO/61/2021	TRILOK SINGH Versus SHEETAL MUND AND OTHERS	BHUPESH KANDPAL GURBANI SINGH	VIKAS BAHUGUNA
27	IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION			

	IN CRLR/249/2021	RENU CHETTRI Versus STATE OF UTTARAKHAND AND ANOTHER	VISHWA PRAKASH BAHUGUNA	MOHD AZIM G.A.
28	IA/7/2024 FOR URGENCY APPLICATION IN C482/1152/2021	GAGAN AGGARWAL Versus STATE OF UTTARAKHAND AND OTHERS	P S BISHT SIDDHARTHA SINGH	ATUL KUMAR BANSAL G.A.
29	IA/4/2024 FOR SUBSTITUTION APPLICATION IN SPA/320/2023	DEVENDRA KUMAR AND ANOTHER Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND OTHERS	VIVEK PATHAK HEMANT SINGH MAHRA	NARESH PANT C.S.C. SIDDHARTHA SINGH (FOR CAVEATOR)
30	IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN C528/109/2024	VINEET CHACHARA AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	PRIYANSHU GAIROLA	G.A.
31	IA/3/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN C528/232/2024	DAYAL SINGH DANU AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	AMISH TEWARI	KAILASH CHANDRA G.A.
32	MCC/4/2024 FOR RESTORATION APPLICATION IN WPMS/697/2024	MOHD ISLAM Versus STATE OF UTTARAKHAND AND OTHERS	BHUPESH KANDPAL VANSH SHARMA	RAHUL CONSUL C.S.C. PRIYANKA AGRAWAL

=====
Causelists generated for Bench ID- 1006 and causlist ID- (1001) 06/11/2024 05:41:54 pm(274)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER/MEDIATION
THURSDAY, NOVEMBER 07, 2024, AT 11:00 A.M.

REGISTRAR
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER MATTERS *				
1	C407/1/2024	BHARAT GROVER AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	SHARIQ KHURSHID	RAJAT MITTAL G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
2	SPA/223/2024	ARUN DEV BUILDERS LIMITED Versus UTTARAKHAND REAL ESTATE REGULATORY AUTHORITY AND OTHERS	ANURAG NAUTIYAL GAURAV KANDPAL	C.S.C.

=====
Causelists generated for Bench ID- 1003 and causlist ID- (1001) 06/11/2024 04:18:23 pm(111)